Enclosure: As above.

Letter of even number dated 7-4-1994.

...for the year 1994 - 1995 - Key. 

sup: collection of vacenates in the grade...

New Delhi,
Department of Revenue,
Ministry of Finance,
The Under Secretary (A.D.III(B)).

Date: 7-6-1994.

OFFICE OF THE COLLECTOR OF CUSTOMS

CUSTOM HOUSE: COCHIN-9.
ANNEXURE I

PROFORMA FOR SENDING REQUISITION

1. (i) Name of the Organisation/Office
   Custom House, Cochin-9

   (ii) Ministry/Department to which attached
   Ministry of Finance, Department of Revenue.

2. Complete Postal address (of the Head Office) of the Organisation
   O/o the Collector of Customs, Custom House
   W/Island, Cochin - 682 009, Kerala.

3. Requisition for recruitment to the post of Preventive Officer
   (a) Designation
   (b) Pay-Scale Rs. 1640-60-2600-EB+75-2900

4. Details of the Post
   (a) Brief description of the job requirements and nature of duties of the post
   AntiSmuggling Operations and other related works

   (b) Place of initial posting (including the name of State) for each vacancy separately
   Cochin, Kerala.

   (c) Whether all India Service liability involved.
   Yes

5. How have the vacancies arisen? On retirement/Promotion

6. Break-up of vacancies reserved for
   i) S.C. - 2 (Two)
   ii) S.T. - Nil
   iii) Ex.S. - Nil
   iv) P.H. - Nil
   v) Unreserved - 12 (Twelve)

   Total - 14 (Fourteen)
Vacancies reserved for SC candidates against which ST candidates may be recommended if suitable SC candidates are not available

Nil

8. Vacancies reserved for ST candidates against which SC candidates may be recommended if suitable ST candidates are not available

Nil

9. Whether vacancies reserved for SC & ST candidates may be treated as unreserved in case suitable candidates are not available

Nil

10. Period of probation

2 years

11. Qualification as laid down in the approved Recruitment Rules including any relaxation

Degree from a recognised University

(a) Essential:

(b) Desirable:

(please indicate Nil if not specified)

12. Age limits as per recruitment rules

Between 20 - 25 years. Relaxation upto 20 years in the case of Govt. Servants as per rules.

(b) Are there any special age relaxation available e.g. SC/ST/PH/etc. If so specify details and extent

Yes, 5 years in upper age limit of SC/ST candidates.

13. Any other requirements of conditions not covered by the above columns

Nil

14. Name, address and telephone number of the representative (not less than the rank of Deputy Secretary) of the Ministry/Department who will be deputed to assist the S.S.C. in their interview.

will be nominated on hearing from the S.S.C.
Whether the captioned posts have been got exempted from ban imposed by the Ministry of Finance vide their O.M.No.F.7 (1)-E(Coord)/84 dated 03-01-1994

16. Whether a 'No Objection' Certificate from the Central (Surplus Staff) Cell of the Department of Personnel and Administrative Reforms have already been obtained in accordance with the Department of Personnel and AR's O.M.No.39012/4/77 Estt.(B) dated 5th June, 1978 for vacancies included in this requisition?

17. Letter No. and date of the Last Custom House letter requisition for the same post (along with the category-wise break-up of the no. of vacancies)

<table>
<thead>
<tr>
<th>UR</th>
<th>SC</th>
<th>ST</th>
<th>Ex</th>
<th>TOTAL</th>
</tr>
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<tr>
<td>24</td>
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<td>4</td>
<td>3</td>
<td>38</td>
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</table>

S45/31/92-Estt Cus dated 26-5-1992

It is certified that:

(a) Vacancies projected in this requisition are regular and all regular vacancies on date which fall within the direct recruitment quota have been included in this requisition and also the necessary sanction of the Government for these posts is available.

(b) The number of vacancies reserved for Scheduled Castes and Scheduled Tribes as mentioned in Col. 6 above is in accordance with the reservation quota fixed by Govt. for these Communities.

(c) Candidates nominated against these vacancies shall be given appointment within a period of three months from the date of nomination.

Place : Cochin
Date : 17-6-1994

( G.V. NAIK )
ADDITIONAL COLLECTOR OF CUSTOMS
ANNEXURE I

(TO BE SUBMITTED IN DUPLICATE)

PROFORMA FOR SENDING REQUISITION

(i) Name of the Organisation/Office
Custom House, Cochin-9.

(ii) Ministry/Department to which attached
Ministry of Finance, Department of Revenue.

2. Complete Postal address
   (of the Head Office)
   of the Organisation
O/o the Collector of Customs, Custom House,
W/Island, Cochin - 682 009, Kerala

3. Requisition for recruitment
to the post of
Examiner

   (a) Designation

   (b) Pay-Scale Rs. 1640-60-2600-E8-75-2900

4. Details of the Post

   (a) Brief description of
       the job requirements
       and nature of duties
       of the post.
       Examination of Cargo

   (b) Place of initial posting
       (including the name of
       State) for each vacancy
       separately.
       Cochin, Kerala

   (c) Whether all India
       Service liability
       involved
       Yes

5. How have the vacancies arisen?
   On retirement/Promotion.

6. Break-up of vacancies
   reserved for
   i) S.C. - Nil
   ii) S.T. - Nil
   iii) Ex.S. - Nil
   iv) P.H. - Nil
   v) Unreserved - 1 (One)
   Total - 1 (One)
Vacancies reserved for SC candidates against which ST candidates may be recommended if suitable SC candidates are not available: Nil

Vacancies reserved for ST candidate against which SC candidates may be recommended if suitable ST candidate are not available: Nil

9. Whether vacancies reserved for SC & ST candidates may be treated as unreserved in case suitable candidates are not available: Nil

10. Period of probation: 2 years

11. Qualification as laid down in the approved Recruitment Rules including any relaxation:
   (a) Essential:
   (b) Desirable:
       (please indicate Nil if not specified)

12. (a) Age limits as per recruitment rules: Between 20 -25 years. Relaxation upto 40 years in the case of Govt. Servants as per rules.
    (b) Are there any special age relaxation available e.g. SC/ST/PH/etc. If so specify details and extent: Yes, 5 years in upper age limit to SC/ST candidates.

13. Any other requirements of conditions not covered by the above columns: Nil

14. Name, address and telephone number of the representative (not less than the rank of Deputy Secretary) of the Ministry/Department who will be deputed to assist the S.S.C. at their interview: will be nominated on hearing from the S.S.C.

........... 3/-
Whether the captioned posts has been got exempted from ban imposed by the Ministry of Finance vide their O.M.No. F.7(1)-E(Coord)/84 dated 03-01-1994?

16. Whether a 'No Objection' Certificate from the Central (Surplus Staff) Cell of the Department of Personnel and Administrative Reforms have already been obtained in accordance with the Department of Personnel and AR's.O.M&No.39012/4/77-Eatt.(8) dated 6th June, 1978 for vacancies included in this requisition?

17. Letter No. and date of the Last Custom House, Letter No.
requisition for the same post (along with the category-wise) break-up of the No. of vacancies
sent to the S.S.C.

<table>
<thead>
<tr>
<th>UR</th>
<th>SC</th>
<th>ST</th>
<th>Ex</th>
<th>TOTAL</th>
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<tr>
<td>3</td>
<td>1</td>
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<td></td>
<td>5</td>
</tr>
</tbody>
</table>


It is certified that:

(a) Vacancies projected in this requisition are regular and all regular vacancies on date which fall within the direct recruitment quota have been included in this requisition and also the necessary sanction of the Government for these posts is available.

(b) the number of vacancies reserved for Scheduled Castes and Scheduled Tribes as mentioned in col. 6 above is in accordance with the reservation quota fixed by Govt. for these communities.

(c) Candidates nominated against these vacancies shall be given appointment within a period of three months from the date of nomination.

Place: Cochin

Dated: 17-6-1994

( G.V. NAIK )
ADDITIONAL COLLECTOR OF CUSTOMS
To

The Regional Director
Staff Selection Commission (CR)
S-Beli Naka,
Allahabad.

Sir,

Subject: Inspectors of Central Excise/Income Tax etc., Examination 1987, Calculation of Vacancies

Please refer to letter F.No. V 128/92-8 dated 2.9.87 of Govt. of India, Staff Selection Commission, Deptt. of Personnel and Training, New Delhi on the above subject.

2. The vacancies in the grade of Inspector of combined cadre of Central Excise Collectorate of Allahabad, Kanpur & Ksrut which are to be filled by the Direct recruit Inspectors up to March, 1987 on the basis of Inspector of Central Excise/Income Tax Examination 1987 is given in the prescribed proforma, as desired.

The information includes the vacancies to arise upto Feb., 88, already intimated to the Staff Selection Commission, New Delhi vide this office letter of even No. 315 dated 14.1.87.

Yours Faithfully,

SD/- (Mithali Deyka)
Deputy Collector (F & B).

Copy forwarded for information to the Under Secretary
Govt. of India, Staff Selection Commission, Department of Personnel and Training, Block No. 12, C & C. Complex, New Delhi, with reference to his letter referred above.

Copy to the Under Secretary, Central Board of Excise and Customs, Ministry of Finance, New Delhi.

Copy also forwarded to the Collector of Central Excise Collectorate, Kanpur & Ksrut.

SD/- Deputy Collector (F & B),
Central Excise, Allahabad.
VACANCIES FOR THE PERIOD FROM 1.3.1986 TO 28.2.1987 IN THE POST OF INSPECTOR OF CENTRAL EXCISE: INSPECTOR OF INCOME TAX EXAMINATION AND PREVENTIVE OFFICER TO BE FILLED FROM THE INSPECTORS OF CENTRAL EXCISE: INCOME TAX ETC. EADTHANATION 1987:

1. Name of Port: 
2. Name of Office/Ministry/Dept., under which it is functioning: 
3. Full Address of office: 
4. Is more than one state/Union Territory, under your Jurisdiction: 
5. If so, indicate vacancies in each state/Union Territory separately: 
6. Number of vacancies to filled in during the period from 1.3.86 to 28.2.87: 
   (a) General Candidates: 
   (b) Scheduled Caste: 
   (c) Scheduled Tribe: 
   (d) Ex-Serviceman: 
   (e) Physically Handicapped: 
   (f) Permanent State Govt. Employees: 

Total approximate anticipated vacancies likely to be filled during the period from 1.3.86 to 28.2.87: 60

Station: Allahabad
Dated: 

Signature: 
Designation: 
Office Seal: 
D.C., F.N.O. 2/12624/3/SSN/88-ADB.

To the

[Signature]

[Name]

[Title]

Lochatho, December 1988

[Signatory]

[Date]

Sir,


2. As desired, category-wise break up of the vacancies allotted to this Collector's is being intimated to the staff Selection Commission, for final approval, with a copy to the Board.

Yours faithfully,

[Signature]

[Name]
Immediate

By Spl. Messenger

GOVERNMENT OF INDIA
STAFF SELECTION COMMISSION
DEPARTMENT OF PERSONNEL & TRAINING
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
Block No. 12
KENDRIYA KARYALAY PARK
Lodi Road

New Delhi-110003. 16th January, 1993

TO

Shri R. K. Mitra,
Under Secretary (Ad. II B),
Central Board of Excise & Customs,
Parliament Street,
New Delhi.

Subject: Inspectors of Central-Excise/Income Tax etc.
Examination, 1992- Number of vacancies- reg.

Sir,

I am directed to say that the Commission has conducted the Inspectors of Central-Excise/Income Tax etc.
Examination, 1992 on 22-12-1992. In order to prepare the result of written part of the examination, you are requested to intimate us the Collectorate/Custom-House-wise & Category-wise consolidated vacancy position for the posts of Inspector-Consolidated Excise, Preventive Officer and Examiner to be filled during the period from 1.3.93 to 26.2.94 from the result of above mentioned Examination. It is further intimated that this Commission will take into account only those number of vacancies of above mentioned posts reported by CBEC. So, all Collectorates/Custom Houses may be advised not to report the vacancies direct to the Commission.

Yours faithfully,

(P. K. Dharmija)
UNDER SECRETARY
D.O.F.No.A-12034/2/93-Ad.III-B(SEC)

CENTRAL BOARD OF EXCISE & CUSTOMS

(MMT.) CHITRA CHOPRA
Joint Secretary(Admn.)
Tele.No.3016516

May 26, 1992

Dear Shri,

Please refer to Staff Selection Commission's letter F.No.10/1/93-P&P dated 16th January, 1993 regarding vacancies in the cadre of Inspector of Central Excise, Preventive Officers and Examiner of Customs to be filled from the results of Inspector of Central Excise/Income Tax, etc. Examination, 1992.

A statement prepared on the basis of indents of various Central Excise Collectorate for the post of Inspector of Central Excise is enclosed. Break-up of vacancies category-wise in respect of Central Excise Collectorate of Calcutta-I/Calcutta, Bolpur/Delhi/Jaipur and Goa for the post of Inspector of Central Excise is still awaited, and the same will be sent to the S.S.C. on its receipt. Similarly, indents for posts of Preventive Officers/Examiners for Customs will be sent shortly.

Yours sincerely,

CHITRA CHOPRA

As above

Shri S.K. Bajpe, Chairman,
Staff Selection Commission,
Motilal, C.G.O. Complex,
Connaught Place, NEW DELHI
<table>
<thead>
<tr>
<th>Zone</th>
<th>Collectorate</th>
<th>Central Excise Inspector</th>
<th>SC</th>
<th>ST</th>
<th>EX-S</th>
<th>Gen.</th>
<th>Total</th>
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<td>Chandigarh</td>
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<tr>
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<td>Office of the Commissioner Narcotics be sent to SSC on its receipt.</td>
<td>237</td>
<td>172</td>
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</table>
F.No.A-12034/2/92-Ad.III-B(SSC)
Government of India
Ministry of Finance
(Department of Revenue)
General Board of Excise and Customs

* * * * * * * *
New Delhi, the 26th July, 1993.

To:

Shri P.K. Dhamija,
Under Secretary(P&P),
Staff Selection Commission,
C.G.O. Complex, Block No.12,
Lodi Road, New Delhi-110 003.

Subject: Nomination/Sponsoring of candidates for the posts of Inspector of Central Excise/Preventive Officers & Examiner of Customs - Requisition regarding.

Sir,

In continuation of Sh. Chitra Chopra, Joint Secretary's D.O. letter of even number dated May 25, 1993 addressed to the Chairman, Staff Selection Commission on the above subject.

2. Break-up vacancies category-wise of Inspector of Central Excise in respect of Central Excise Collectories, Delhi and Goa may please be seen as under:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Zone</th>
<th>College</th>
<th>S.C.</th>
<th>S.T.</th>
<th>Ex. Service</th>
<th>General Total</th>
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<td>Delhi</td>
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</tr>
<tr>
<td>2</td>
<td>Haryana</td>
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<tr>
<td>3</td>
<td>Dadra &amp; Nagar</td>
<td>Goa</td>
<td></td>
<td></td>
<td></td>
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<tr>
<td>4</td>
<td></td>
<td>Havelli, Goa, Daman &amp; Diu(Maharashtra)</td>
<td></td>
<td></td>
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<td></td>
</tr>
</tbody>
</table>

Break-up vacancies category-wise of Inspector of Central Excise in respect of Jamshedpur Collectorate were also taken into account by the Central Excise Collectorate, Patna and as such information already furnished at serial No.4 holds good in respect of Central Excise Collectorate, Jamshedpur as well as Patna.

Break up vacancies category-wise of Inspector of Central Excise in respect of Central Excise Collectorates of Calcutta-I Calcutta-II and Bolpur will be sent in due course on its receipt from them.

3. Break-up vacancies category-wise of Preventive Officers
and Examiner of Customs in respect of Custom Houses of Cochin, Goa and Visakhapatnam may please be seen as under:

<table>
<thead>
<tr>
<th>Custom House</th>
<th>S.C.</th>
<th>S.T.</th>
<th>Ex-Serviceman</th>
<th>General</th>
<th>Total</th>
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<td>PREVENTIVE OFFICER</td>
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<tr>
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<td>EXAMINER OF CUSTOMS</td>
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</tr>
<tr>
<td>Cochin</td>
<td></td>
<td></td>
<td>1</td>
<td></td>
<td>3</td>
</tr>
<tr>
<td>Goa</td>
<td></td>
<td></td>
<td></td>
<td></td>
<td>Nil</td>
</tr>
<tr>
<td>Visakhapatnam</td>
<td></td>
<td></td>
<td></td>
<td></td>
<td>Nil</td>
</tr>
</tbody>
</table>

Break-up vacancies category-wise/Custom House-wise of preventive Officers and Examiner of Customs in respect of custom Houses of Bombay/Calcutta and Madras will be sent in due course on its receipt from them.

Yours faithfully,

(R.K. Mitra)
Under Secretary
General Board of Excise and Customs.

26/7/93
TELEX

To: R.K. Mitra
CEBEXCISE
NEW DELHI

Collector
CEBEXCISE
CALCUTTA-II

No. A-1203/4/93-AD-III-B (SSC) ()

Re: II (31) 5-ET/CAL-II/89/2222D DT 19.4.93 AND
19.7.93 & BOARD'S FAX OF EVEN NUMBER DATED 19.7.93

Regarding requisition for the posts of inspectors of
Central Excise proposed to be filled up during the
year 1993-94 for which an examination has already been
conducted by the SSC in December 1992 (.) The requisite
information received from your collectorate is not as
requested (.) Please furnish break up vacancy, category-wise,
like J.R., S.C., S.T., Ph & ex-service men of inspector
proposed to be filled during 1993-94 by returned Telex (.)

S.D.T.

New Delhi, the 30th July, 1993.

(R.K. Mitra)
UNDER SECRETARY
Central Board of Excise & Customs

Copy by post in confirmation to the Collector
of Central Excise, Calcutta-II.

(R.K. Mitra)
UNDER SECRETARY
C.E.B.
FROM: R.K. MITRA
CEC, Excise: New Delhi

TO: COLLECTOR
CEC, Excise: Calcutta-II

TELEX

NO. A-12034/2/93-AD-III-B (SSC) (*) REFYRLRT
NO. II (31) 5-ET/CAL-II/89/2222D DT 19.4.93 AND
3.7.93 & BOARD'S FAX OF EVEN NUMBER DATED 19.7.93

RECOMMENDING REQUISITION FOR THE POSTS OF INSPECTORS OF
CENTRAL EXCISE PROPOSED TO BE FILLED UP DURING THE
YEAR 1993-94 FOR WHICH AN EXAMINATION HAS ALREADY BEEN
CONDUCTED BY THE SSC IN DECEMBER 1992. THE REQUISITE
INFORMATION RECEIVED FROM YOUR COLLECTORATE IS NOT AS
REQUESTED (. ) PLEASE FURNISH BREAK UP VACANCY, CATEGORY-WISE,
LIKE-J.R., S.C., S.T., PH & EX-SERVICE MEN OF INSPECTOR
PROPOSED TO BE FILLED DURING 1993-94 BY RETURNED TELEX (*)

T.B.T.

New Delhi, the 30th July, 1993. 

(R.K. MITRA) 
UNDER SECRETARY
Central Board of Excise & Customs.

Copy by post in confirmation to the Collector
of Central Excise, Calcutta-II.

(R.K. MITRA)
UNDER SECRETARY
C.B.E.C.
TELEX

FROM: R.K. MITRA  
C.MERCUS  
NEW DELHI

TO: COLLECTOR OF CUSTOMS  
BOMBAY/ CALCUTTA/ MADRAS


N.T.B.T.

New Delhi, the 30th July, 1993.  

Under Secretary
Central Board of Excise & Customs.

Copy by post in confirmation to Collector of Customs Bombay/Calcutta/ Madras.

Under Secretary
Central Board of Excise & Customs.
New Delhi, the 5th August, 1993.

Shri P.K. Dhamija,
Under Secretary (P&P)
Staff Selection Commission,
C.G.O. Complex, Block No. 12,
Lodi Road, New Delhi-110003.

Subject: Nomination/Sponsoring of candidates for the posts of Inspector of Central Excise/Preventive Officers & Examiner of Customs-Requisition reg.

Sir,

In continuation of Smt. Chitra Chopra, Joint Secretary (Admn.)'s DoQ. letter of even number dated May 25, 1993 addressed to the Chairman, Staff Selection Commission and my subsequent letter of even number dated 26.7.1993 addressed to you on the above subject. The tentative vacancies are indicated below to avoid any further delay as desired by you and the same are likely to be revised as already clarified to you in the matter during the telephonic conversation.

2. Break-up vacancies category-wise of Inspector of Central Excise in respect of Central Excise Collectorates of Calcutta-I/Calcutta-II and Bolpur may please be seen as under:

<table>
<thead>
<tr>
<th>Zone</th>
<th>Coll'te.</th>
<th>S.C.</th>
<th>S.T.</th>
<th>Ex. Service</th>
<th>General Total</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>Gen. Excise</td>
<td></td>
<td></td>
<td>Service man</td>
<td></td>
</tr>
<tr>
<td>7.</td>
<td>Andaman &amp; Nicobar</td>
<td>Calcutta-I/ &amp; Sikkim</td>
<td>0 10</td>
<td>5 3</td>
<td>19 37</td>
</tr>
<tr>
<td></td>
<td>Bolpur.</td>
<td>Calcutta-II/</td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

3. Break-up vacancies category-wise of Preventive Officers and Examiner of Customs in respect of Custom

contd.... 2/-
Houses of Bombay, Calcutta and Madras may please be seen as under:

<table>
<thead>
<tr>
<th>Custom House</th>
<th>S.C.</th>
<th>S.T.</th>
<th>Ex-Service</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>Bombay</td>
<td>9</td>
<td>6</td>
<td>4</td>
<td>30</td>
<td>49</td>
</tr>
<tr>
<td>Calcutta</td>
<td>3</td>
<td>1</td>
<td>1</td>
<td>5</td>
<td>10</td>
</tr>
<tr>
<td>Madras</td>
<td>8</td>
<td>3</td>
<td>4</td>
<td>25</td>
<td>40</td>
</tr>
</tbody>
</table>

**Preventive Officers**

**Examiner of Customs**

<table>
<thead>
<tr>
<th>Custom House</th>
<th>S.C.</th>
<th>S.T.</th>
<th>Ex-Service</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>Bombay</td>
<td>5</td>
<td>5</td>
<td>2</td>
<td>10</td>
<td>22</td>
</tr>
<tr>
<td>Calcutta</td>
<td>2</td>
<td>1</td>
<td>1</td>
<td>6</td>
<td>10</td>
</tr>
<tr>
<td>Madras</td>
<td>3</td>
<td>1</td>
<td>1</td>
<td>5</td>
<td>10</td>
</tr>
</tbody>
</table>

Yours faithfully,

(R.K. Mitra)

Under Secretary

Central Board of Excise & Customs.
Most Immediate
By Spl. Messenger
F.No.A-12034/2/93-Ad.III-B(SSC)
Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Excise & Customs

***************
New Delhi, the 4th August, 1993.

To:
Shri P.K. Dhamija,
Under Secretary(P&P),
Staff Selection Commission,
C.G.O. Complex, Block No.12,
Lodi Road, New Delhi-110003.

Subject:-Nomination/Sponsoring of candidates for the
posts of Inspector of Central Excise/preventive
officers & Examiner of Customs-Requisition res.

Sir,

In continuation of Shmt. Chitra Chopra, Joint Secretary
(Admn.1)’s d.o. letter of even number dated May 25, 1993 addressed
to the Chairman, Staff Selection Commission and my subsequent
letter of even number dated 26.7.1993 addressed to you on the
above subject.

1. Break-up vacancies category-wise of Inspector of Central
Excise in respect of Central Excise Collectorates of Calcutta-I/
Calcutta-II and Bolpur may please be seen as under:-

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Zone</th>
<th>Collectorate</th>
<th>S.C.</th>
<th>S.T.</th>
<th>Ex-Ser.</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>7.</td>
<td>Andaman &amp; Nicobar &amp; Sikkim</td>
<td>Calcutta-I</td>
<td>10</td>
<td>5</td>
<td>3</td>
<td>19</td>
<td>37</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Calcutta-II</td>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td>West Bengal &amp; Bolpur</td>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

2. Break-up vacancies category-wise of preventive officers
and Examiner of Customs in respect of Custom Houses of Bombay/
Calcutta and Madras may please be seen as under:-

<table>
<thead>
<tr>
<th>Name of Custom House</th>
<th>S.C.</th>
<th>S.T.</th>
<th>Ex-Ser.</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>Bombay</td>
<td>9</td>
<td>6</td>
<td>4</td>
<td>30</td>
<td>49</td>
</tr>
<tr>
<td>Calcutta</td>
<td>3</td>
<td>1</td>
<td>1</td>
<td>5</td>
<td>10</td>
</tr>
<tr>
<td>Madras</td>
<td>8</td>
<td>3</td>
<td>4</td>
<td>25</td>
<td>40</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>Name of Custom House</th>
<th>S.C.</th>
<th>S.T.</th>
<th>Ex-Ser.</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>Bombay</td>
<td>5</td>
<td>5</td>
<td>2</td>
<td>10</td>
<td>22</td>
</tr>
<tr>
<td>Calcutta</td>
<td>2</td>
<td>1</td>
<td>1</td>
<td>6</td>
<td>10</td>
</tr>
<tr>
<td>Madras</td>
<td>3</td>
<td>1</td>
<td>1</td>
<td>5</td>
<td>10</td>
</tr>
</tbody>
</table>

Yours faithfully,
(R.K. Mitra)
Under Secretary
Central Board of Excise & Customs.
FROM: CESCICE: PATA
TO: R.K.MITRA
UNDER SECRETARY
CESEXCE: NEW DELHI
C.NO. I(3) 14-ET/92/ DATED: 21/7/93

REFER BOARD'S TELEX NO. A-1202/4/2/93-ADJEB
(SSC) DATED 20.7.93 REGARDING REQUISITION FOR THE POST OF
INSPECTOR OF CENTRAL EXCISE SUPPOSED TO BE FILLED DURING THE
1993-94 STOP DIRECT RECRUITMENT VACANCIES IN THE GRADE
OF INSPECTOR OF JAMSHEDPUR COLLECTORATE AS WELL AS
CADRE REVIEW WERE INCLUDED IN THE REQUISITION SENT V.P.

THIS OFFICE LETTER DATED 15.3.93

M.T.G.T.

(AHMED HUSSAIN)
ADDITIONAL COLLECTOR (RVC)
CENTRAL EXCISE (II): PATA

C.NO. AS ABOVE/ 563/5

5/6/93

dated: 21/7/93

✓ Copy by post forwarded in consultation to Sri R.K.Mitra
Under Secretary (Ad. II), Board of Excise & Customs,
New Delhi for information and necessary action.

( AHMED HUSSAIN )
Additional Collector (RVC)
Central Excise (II): Pata

(S.S. BHAGAT) 6/3/97
ASSTT. COLLECTOR OF CUSTOMS,
PERSONNEL & ESTT. DEPTT.,
MUMBAI
For immediate transmission please.

✓ Pest copy in confirmation of above telex.

G. S. BHAGAT
ASST. COLLECTOR OF CUSTOMS,
PERSONNEL & ESTT. DEPTT.,
BOMBAY
PLEASE REFER TO YOUR TELEX P.NO. A-12034/2/93-AD.III B, D 02-08-1993 REGARDING REQUISITION FOR THE POSTS OF EXAMINERS PREVENTIVE OFFICERS PROPOSED TO BE FILLED DURING THE YEAR 94 ().


PERSONNEL & ESTT. DEPTT.,
New Custom House,
Ballard Estate,
Bombay : 400038.

Date : 06/18/93

For immediate transmission please.

Post copy in confirmation of above telex.

(S. S. BHAGAT) 10/97
ASSTT. COLLECTOR OF CUSTOMS,
PERSONNEL & ESTT. DEPTT.,
BOMBAY

12/18
MOST IMMEDIATE

F.No.A-12034/2/93-Ad.III-B(SGC)
Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Excise & Customs

New Delhi, the 26th October, 1993.

To:
Shri P.K. Dhamija,
Under Secretary (P&P),
Staff Selection Commission,
C.G.O. Complex, Block No.12,
Lodi Road, New Delhi-110003.

Subject: Nomination/Sponsoring of candidates for the posts of Inspector of Central Excise/Preventive Officers & Examiners of Customs from the results of Inspector of Central Excise/Income Tax, etc., Examination, 1992.

Sir,

I am directed to invite your attention to this Department's letter of even number dated 5th August, 1993 on the above subject and to send herewith a revised/confirmed statement compiled on the basis of the latest vacancy position in the cadres of Inspector of Central Excise, Preventive Officers and Examiner of Customs intimated by the Collectorate/Customs House under the Central Board of Excise & Customs. This replaces the statement/information sent to your office earlier under this Department's d.o. letter of even number dated 25.5.93 and my subsequent letters of even number dated 26.7.1993 and 5.8.1993.

2. Break up vacancies category-wise of Inspectors of Central Excise in respect of Central Excise Collectorate of Calcutta-I/Calcutta-I and Bhopal will be sent in due course on its receipt from them.

Yours faithfully,

[Signature]

(R.K. Mitra)
Under Secretary
Central Board of Excise & Customs

26.10.93
<table>
<thead>
<tr>
<th>Zone</th>
<th>Collectorate</th>
<th>SC</th>
<th>ST</th>
<th>BC</th>
<th>Other</th>
<th>Gen.</th>
<th>Total</th>
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</thead>
<tbody>
<tr>
<td>Himachal Pradesh</td>
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<td>6</td>
<td>-</td>
<td>4</td>
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</tr>
<tr>
<td>Punjab, Chandigarh</td>
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<td>-</td>
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<td>3</td>
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<td>Calcutta-I</td>
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<td>West Bengal &amp; Sikkim</td>
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<td></td>
<td>Bolpur</td>
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<td>Shillong</td>
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<td>Shillong</td>
<td>21</td>
<td>26</td>
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<td>Shillong</td>
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<td>26</td>
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<td></td>
<td>Vizianagaram</td>
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<tr>
<td>Kerala &amp; Lakshadep</td>
<td>Cochin</td>
<td>36</td>
<td></td>
<td></td>
<td>36</td>
<td>36</td>
<td></td>
</tr>
<tr>
<td>Tamil Nadu &amp; Pondicherry</td>
<td>Madras</td>
<td>63</td>
<td>03</td>
<td>33</td>
<td>231</td>
<td>330</td>
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<td>Trichy</td>
<td>26</td>
<td>08</td>
<td>17</td>
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<td>177</td>
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<td>157</td>
<td>161</td>
<td>1130</td>
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<td>161</td>
<td>1130</td>
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### Customs - Preventive Officers

<table>
<thead>
<tr>
<th></th>
<th>SC</th>
<th>ST</th>
<th>EX-S</th>
<th>GEN</th>
<th>TOTAL</th>
</tr>
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<tbody>
<tr>
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<td>4</td>
<td>30</td>
<td>49</td>
</tr>
<tr>
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<td>4</td>
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<td>35</td>
<td>50</td>
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<tr>
<td>COCHIN</td>
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<td>NIL</td>
<td></td>
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<tr>
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<td>1</td>
<td></td>
<td>2</td>
<td>13</td>
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</tr>
<tr>
<td>MADRAS</td>
<td>6</td>
<td>3</td>
<td>2</td>
<td>20</td>
<td>32</td>
</tr>
<tr>
<td>VISHAKHAPATNAM</td>
<td>2</td>
<td>1</td>
<td>1</td>
<td>8</td>
<td>12</td>
</tr>
<tr>
<td><strong>GRAND TOTAL</strong></td>
<td><strong>18</strong></td>
<td><strong>12</strong></td>
<td><strong>12</strong></td>
<td><strong>90</strong></td>
<td><strong>132</strong></td>
</tr>
</tbody>
</table>

### Examiner of Customs

<table>
<thead>
<tr>
<th></th>
<th>SC</th>
<th>ST</th>
<th>EX-S</th>
<th>GEN</th>
<th>TOTAL</th>
</tr>
</thead>
<tbody>
<tr>
<td>BOMBAY</td>
<td>5</td>
<td>5</td>
<td>2</td>
<td>10</td>
<td>22</td>
</tr>
<tr>
<td>CALCUTTA</td>
<td>2</td>
<td>1</td>
<td>1</td>
<td>10</td>
<td>14</td>
</tr>
<tr>
<td>COCHIN</td>
<td>1</td>
<td>1</td>
<td></td>
<td>3</td>
<td>5</td>
</tr>
<tr>
<td>GOA</td>
<td></td>
<td></td>
<td>NIL</td>
<td></td>
<td></td>
</tr>
<tr>
<td>MADRAS</td>
<td></td>
<td></td>
<td></td>
<td>6</td>
<td>6</td>
</tr>
<tr>
<td>VISHAKHAPATNAM</td>
<td></td>
<td></td>
<td>NIL</td>
<td></td>
<td></td>
</tr>
<tr>
<td><strong>GRAND TOTAL</strong></td>
<td><strong>8</strong></td>
<td><strong>7</strong></td>
<td><strong>3</strong></td>
<td><strong>29</strong></td>
<td><strong>47</strong></td>
</tr>
</tbody>
</table>
F.No. A-12054/2/93-AD-III-B (SSC)

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

--------------

To
Sri P. K. Dhamija
Under Secretary (R&P)
Staff Selection Commission,
C.G. O. Complex, Block No. 12,
LODHI ROAD,
NEW DELHI-110003.

New Delhi, the 3rd December 1993.

Subject: Nomination/sponsoring of candidates for the posts of Inspector of Central Excise/Prev. Officers and Examiners of Customs from the results of Inspector of Central Excise/Income Tax, etc., Examination, 1992.

Sir,

I am directed to invite your attention to this Department's letters of even number dated 26th October, and subsequent dated 24th November, 1993 on the above subject and to send herewith a revised/confirmed latest vacancy position in the cadre of Preventive Officers in Madras Customs House (Repeat only in the cadre of Prev. Officers in Madras Customs House). The latest revised/confirmed break-up of vacancies in the cadre of Prev. Officers in respect of Madras Customs House may please be seen as under:

PREVENTIVE OFFICERS - MADRAS CUSTOMS HOUSE

<table>
<thead>
<tr>
<th>S. C.</th>
<th>S.T.</th>
<th>EX.S.</th>
<th>GENERAL</th>
<th>TOTAL</th>
</tr>
</thead>
<tbody>
<tr>
<td>6</td>
<td>3</td>
<td>3</td>
<td>20</td>
<td>32</td>
</tr>
</tbody>
</table>

2.- The aforesaid revised/confirmed latest vacancy position in the cadre of Prev. Officers in respect of Madras Customs House replaces the statement/information sent to your office earlier under this Department's letter of even number dated 26th October, 1993.

Yours faithfully,

(R. K. Mitta)
UNDER SECRETARY

Central Board of Excise & Customs.
F.No.A.12034/2/93-Ad.III-(PSS)
Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Excise & Customs

To:
Shri P.K. Dhanija,
Under Secretary (P&P),
Staff Selection Commission,
C.G.O. Complex, Block No.12,
Lodi Road, New Delhi-110 003.

New Delhi, the 10th January, 1994.

Subject: Nomination/Sponsoring of candidates for the posts of Inspectors of Central Excise/prev. Officers & Examiners of Customs from the results of Inspector of Central Excise/Income-Tax, etc. examination, 1992 - Ref. regarding.

Sir, I am directed to refer to your letter No.10/1/93 - P&P dated 14-12-1993 on the above subject and to invite your attention to this department's letter of even number dated 5th August, 1993 wherein tentative figures indicating the vacancies in the grade of Inspector of Central Excise in respect of Central Excise Collectorate of Calcutta-I/Calcutta-II and Belgor were furnished to you to avoid any further delay for preparing the results of the written part of the aforesaid Examination. However, you are informed that about 21 more candidates in the cadre of Inspector of Central Excise in the combined Central Excise Collectorate of Calcutta-I/Calcutta-II and Belgor can be accommodated in addition to the tentative 37 vacancies already intimated to you in this regard. The latest revised/confirmed vacancy position in the cadre of Inspector of Central Excise in respect of combined Central Excise Collectorate of Calcutta-I/Calcutta-II & Belgor may please be seen as under:

<table>
<thead>
<tr>
<th>S.C.</th>
<th>S.T.</th>
<th>OBC</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>13</td>
<td>4</td>
<td>12</td>
<td>29</td>
<td>58</td>
</tr>
</tbody>
</table>

2. Similarly in Visakhapatnam Custom House 10 more candidates in the cadre of Preventive Officers can be accommodated in addition to 12 vacancies already intimated. Therefore, if possible the revised/confirmed break-up vacancies in the cadre of Prev.

[Signature]

2/-
Officers in respect of Visakhapatnam Custom House may please be seen as under:

<table>
<thead>
<tr>
<th>S.O.</th>
<th>S.T.</th>
<th>M.L.S.</th>
<th>GENERAL</th>
<th>TOTAL</th>
</tr>
</thead>
<tbody>
<tr>
<td>4</td>
<td>2</td>
<td>2</td>
<td>14</td>
<td>22</td>
</tr>
</tbody>
</table>

3. The aforesaid revised/CONFIRM latest vacancy position in the cadre of Inspector of Central Excise in respect of combined Central Excise Collectorates of Calcutta-I/Calcutta-II and Bolpur and in the cadre of Preventive Officers in respect of Visakhapatnam Custom House replaces the statement/information sent to your office earlier under this Department's letter of even number dated 26th October, 1993.

Yours faithfully,

(Sh K. Mitra)
Under Secretary
Central Board of Excise and Customs.
STAFF SELECTION COMMISSION

RECRUITMENT OF INSPECTORS OF CENTRAL EXCISE, INCOME TAX ETC., 1992 - FINAL RESULT OF -

Staff Selection Commission conducted an all-India Competitive Examination for recruitment to the posts of Inspectors of Central Excise, Income Tax etc. on 27.12.92. Personality Test of the candidates who qualified in the written examination was held in September-October, 1993. Following are the Roll Number of 2217 candidates (SC-360, ST-263, EXS-215, PH-8, UR-1371) in order of merit, who have been recommended for appointment subject to verification of their eligibility in all respects and correctness of the information furnished by them in their applications. Out of the above mentioned 2217 candidates, names of 63 candidates, whose candidature is purely provisional, have been excluded from the result. Roll Numbers of the 63 provisional candidates are given separately. Nomination of these candidates will be made if they are found eligible for appointment in all respects. They may get in touch with the concerned regional office of the Commission for getting their candidature cleared.

2. The selection of candidates for appointment to different posts has been made according to the number of vacancies available vis-a-vis merit-cum-preference of the candidates.

3. For the candidates belonging to reserved categories for whom certain percentage of vacancies are reserved, special signs are marked against their Roll Numbers. These signs are explained in the foot-note. It is important for such candidates to note that they have been recommended for the category mentioned against their Roll Numbers. It is in the interest of the candidates to immediately contact the respective Regional Office of the Commission in all such cases where they do not belong to the category shown against their Roll Numbers.

UNDER SECRETARY
F. No. 10/1/93- F&P
Government of India
Staff Selection Commission

... Block No. 12, CGO Complex,
Lodi Road, New Delhi- 110003.

Dt: 1.2.1994.

To Regional Director / By Regional Director

Subject:- Rectt. of Inspector of Central Excise/Income-Tax etc., 92 vacancy position - reg -

Sir,

As you are aware, the final results of Inspectors of Central Excise/Income Tax etc. Examination, 1992 have been declared by the Commission on 21.1.1994. I am to forward herewith a list of zone-wise vacancy position for all the posts covered under the scheme of above mentioned examination as reported by CBEC, CEDT, Enforcement Directorate and Delhi Administration to be filled up from the above mentioned examination.

10% U.R. vacancies in the posts of Inspector of Central Excise, Inspector of Income-Tax, Preventive-Officer and Examiner have been withheld in the specified zones for Surplus Cell. The nomination of candidates for the aforesaid posts may be made strictly on the basis of the number of vacancies indicated in the enclosed list. It is however intimated that only the number of vacancies reported by CBEC and CEDT have been taken into account for the preparation of results. So, the number of vacancies reported by various Collectorate of Central Excise and Commissioners of Income-Tax may not be taken into account while making nominations of candidates.

In case of any doubt the matter may be referred to the undersigned.

Yours faithfully,

(P.K. DHAMIJA)
UNDER SECRETARY

Encl: As above.
<table>
<thead>
<tr>
<th>Date</th>
<th>Zone</th>
<th>Delhi</th>
<th>Name of Zone</th>
<th>No. of Requisitions Requested</th>
<th>Name of Charge</th>
<th>No. of Requisitions Report No.</th>
<th>Requisition No.</th>
<th>Zone</th>
</tr>
</thead>
<tbody>
<tr>
<td>1-1022</td>
<td>1/93</td>
<td>CMBD D.O.</td>
<td>Chandigarh, Haritana Chandigarh</td>
<td>10</td>
<td>03</td>
<td>01</td>
<td>03</td>
<td>05</td>
</tr>
<tr>
<td>1-1023</td>
<td>1/93</td>
<td>CMBD D.O.</td>
<td>Chandigarh, Haritana Chandigarh</td>
<td>10</td>
<td>03</td>
<td>01</td>
<td>03</td>
<td>05</td>
</tr>
</tbody>
</table>

The table appears to be part of a form or document used for reporting purposes, likely related to requisitions or administrative tasks. The entries include dates, zones, and various codes or numbers that might represent different categories or statuses.
<table>
<thead>
<tr>
<th>Zone</th>
<th>Custom House</th>
<th>No. of Vaccinates Registered</th>
<th>No. of Vaccinates Recommended</th>
<th>No. of Vaccinates Vaccinated</th>
<th>Title</th>
<th>Number</th>
</tr>
</thead>
<tbody>
<tr>
<td>I. Manipur</td>
<td>Aizawl</td>
<td>96</td>
<td>90</td>
<td>60</td>
<td>Co. N. Aizawl.</td>
<td>21</td>
</tr>
<tr>
<td>II. Nagaland</td>
<td>Dimapur</td>
<td>80</td>
<td>70</td>
<td>40</td>
<td>Co. N. Dimapur</td>
<td>15</td>
</tr>
<tr>
<td>III. Mizoram</td>
<td>Aizawl</td>
<td>60</td>
<td>50</td>
<td>30</td>
<td>Co. N. Aizawl.</td>
<td>15</td>
</tr>
<tr>
<td>IV. Meghalaya</td>
<td>Shillong</td>
<td>120</td>
<td>110</td>
<td>70</td>
<td>Co. N. Shillong</td>
<td>40</td>
</tr>
</tbody>
</table>

**Note:** After deducting vacancies, Total No. of Vacinates Vaccinated.
Dear Shri,

Please refer to Staff Selection Commission's letter No.10/2/94-F&P dated 11/5/94 regarding vacancies in the cadre of Inspector of Central Excise, Preventive Officers and Examiners of Customs to be filled from the results of Inspector of Central Excise/income Tax, etc. Examination, 1993.

A statement prepared on the basis of indents of various Central Excise Collectorate so far received for the post of Inspector of Central Excise is enclosed.

Break-up of vacancies category-wise in respect of Central Excise Collectorate of Delhi/Indore/Patna and Shillong for the post of Inspector of Central Excise is still awaited and the same will be sent to the S.S.C. on its receipt. Similarly, indents for posts of Preventive Officers/Examiners for Customs will be sent shortly.

Yours sincerely,

Encl: As above

Shri S.N. Bajpe,
Chairman,
Staff Selection Commission,
Block No.12, C.G.O. Complex,
Lodi Road, NEW DELHI-110 003

(Chitra Chopra)
<table>
<thead>
<tr>
<th>No.</th>
<th>State</th>
<th>Collectorate</th>
<th>SC</th>
<th>ST</th>
<th>EX-S</th>
<th>Gen.</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Central Excise Inspector</td>
<td>Chandigarh</td>
<td>07</td>
<td>-</td>
<td>-</td>
<td>03</td>
<td>30</td>
</tr>
<tr>
<td>2</td>
<td>Delhi</td>
<td>Jaipur</td>
<td>01</td>
<td>01</td>
<td>-</td>
<td>04</td>
<td>06</td>
</tr>
<tr>
<td>3</td>
<td>Rajasthan</td>
<td>Patna</td>
<td>12</td>
<td>01</td>
<td>06</td>
<td>41</td>
<td>60</td>
</tr>
<tr>
<td>4</td>
<td>Bihar</td>
<td>Allahabad/Kanpur/Meerut</td>
<td></td>
<td></td>
<td>Information awaited and same will be sent to SSC on its receipt.</td>
<td></td>
<td></td>
</tr>
<tr>
<td>5</td>
<td>Uttar Pradesh</td>
<td>Indore</td>
<td>05</td>
<td>02</td>
<td>03</td>
<td>16</td>
<td>22</td>
</tr>
<tr>
<td>6</td>
<td>Madhya Pradesh</td>
<td>Allahabad/Kanpur/Meerut</td>
<td></td>
<td></td>
<td>Information awaited and same will be sent to SSC on its receipt.</td>
<td></td>
<td></td>
</tr>
<tr>
<td>7</td>
<td>Andaman &amp; Nicobar/West Bengal &amp; Sikkim</td>
<td>Calcutta-I/Calcutta-II/Delhi</td>
<td>36</td>
<td>10</td>
<td>16</td>
<td>101</td>
<td>123</td>
</tr>
<tr>
<td>8</td>
<td>Orissa</td>
<td>Bhubaneswar</td>
<td>04</td>
<td>02</td>
<td>-</td>
<td>06</td>
<td>12</td>
</tr>
<tr>
<td>9</td>
<td>Assam, Meghalaya, Arunachal, Pradesh, Nagaland, Manipur &amp; Tripura</td>
<td>Guwahati</td>
<td></td>
<td></td>
<td>Information awaited and same will be sent to SSC on its receipt.</td>
<td></td>
<td></td>
</tr>
<tr>
<td>10</td>
<td>Dadra &amp; Nagar Haveli, Goa, Daman &amp; Diu, Maharashtra</td>
<td>Bombay-I/Bombay-II/Thane/Pune/Aurangabad</td>
<td>14</td>
<td>36</td>
<td>35</td>
<td>252</td>
<td>347</td>
</tr>
<tr>
<td>11</td>
<td>Gujarat</td>
<td>Vadodara/Rajkot/Ahmedabad/Lucknow</td>
<td>14</td>
<td>30</td>
<td>14</td>
<td>94</td>
<td>142</td>
</tr>
<tr>
<td>12</td>
<td>Andhra Pradesh</td>
<td>Hyderabad/Guntur/Visakhapatnam</td>
<td>05</td>
<td>02</td>
<td>03</td>
<td>20</td>
<td>30</td>
</tr>
<tr>
<td>13</td>
<td>Kerala &amp; Lakshadweep</td>
<td>Cochin</td>
<td>04</td>
<td>02</td>
<td>08</td>
<td>17</td>
<td>31</td>
</tr>
<tr>
<td>14</td>
<td>Tamil Nadu &amp; Pondicherry</td>
<td>Madras/Madurai/Tiruchirapalli /Coimbatore/Bangalore/Belgaum</td>
<td>06</td>
<td>01</td>
<td>03</td>
<td>11</td>
<td>21</td>
</tr>
<tr>
<td>15</td>
<td>Karnataka</td>
<td>Office of the Narcotics Commissioner, Gwalior</td>
<td>10</td>
<td>04</td>
<td>07</td>
<td>60</td>
<td>71</td>
</tr>
<tr>
<td>16</td>
<td>Madhya Pradesh</td>
<td>Office of the Narcotics Commissioner, Gwalior</td>
<td>04</td>
<td>07</td>
<td>08</td>
<td>17</td>
<td>31</td>
</tr>
</tbody>
</table>

*Note: The NCI, Gwalior has been excluded from the statement.*
Most Immediate
By Special Messenger

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Excise & Customs

New Delhi, the 13th July, 1994.

To:

Shri P.K. Dharmia,
Under Secretary (P&P),
Staff Selection Commission,
C.G.O. Complex, Block No. 12,
Lodi Road, New Delhi-110 003.

SUBJECT:- Nomination/Sponsoring of candidates for the posts of Inspector of Central Excise/preventive Officers & Examiner of Customs to be filled from the results of Inspector of Central Excise/Income Tax, etc. Examination, 1993 - Furnishing of Indents/Requisitions therefor - Reference regarding.

Sir,

In continuation of Sant Chitra Chopra, Joint Secretary(Admn)'s D.O. letter of even number dated July 7, 1994 addressed to the Chairman, Staff Selection Commission on the above subject.

2. Break-up vacancies category-wise of Inspector of Central Excise in respect of Central Excise Collectorate, Indore, Shillong may please be seen as under:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Zone</th>
<th>Name of Collectorate</th>
<th>SC</th>
<th>ST</th>
<th>E.S.</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>6</td>
<td>Madhya Pradesh</td>
<td>Indore</td>
<td>01</td>
<td>03</td>
<td>01</td>
<td>07</td>
<td>12</td>
</tr>
<tr>
<td>9</td>
<td>Assam</td>
<td>Shillong</td>
<td>04</td>
<td>11</td>
<td>03</td>
<td>25</td>
<td>43</td>
</tr>
</tbody>
</table>

Break-up vacancies category-wise of Inspector of Central Excise in respect of Central Excise Collectorate of Patna will be sent in due course on its receipt from them.

3. Break-up vacancies category-wise, Zone-wise (Custom House-wise) of preventive Officers and Examiner of Customs in respect of Custom...
Houses of Bombay/Cochin/Goa/Madras/Visakhapatnam may please be seen as under:

<table>
<thead>
<tr>
<th>Name of Customs</th>
</tr>
</thead>
<tbody>
<tr>
<td>BOMBAY</td>
</tr>
<tr>
<td>COCHIN</td>
</tr>
<tr>
<td>GOA</td>
</tr>
<tr>
<td>MADRAS</td>
</tr>
<tr>
<td>VISAKHAPATNAM</td>
</tr>
</tbody>
</table>

**CUSTOMS - PREVENTIVE OFFICERS**

<table>
<thead>
<tr>
<th></th>
<th>SC</th>
<th>ST</th>
<th>EX.S.</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>BOMBAY</td>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>COCHIN</td>
<td>02</td>
<td></td>
<td>01</td>
<td>12</td>
<td>14</td>
</tr>
<tr>
<td>GOA</td>
<td></td>
<td>01</td>
<td>01</td>
<td>02</td>
<td>04</td>
</tr>
<tr>
<td>MADRAS</td>
<td>03</td>
<td>02</td>
<td>02</td>
<td>13</td>
<td>20</td>
</tr>
<tr>
<td>VISAKHAPATNAM</td>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**GRAND TOTAL:** 05 03 03 27 38

**EXAMINERS OF CUSTOMS**

<p>| | |</p>
<table>
<thead>
<tr>
<th></th>
<th></th>
</tr>
</thead>
<tbody>
<tr>
<td>BOMBAY</td>
<td>N I L</td>
</tr>
<tr>
<td>COCHIN</td>
<td></td>
</tr>
<tr>
<td>GOA</td>
<td>N I L</td>
</tr>
<tr>
<td>MADRAS</td>
<td>02</td>
</tr>
<tr>
<td>VISAKHAPATNAM</td>
<td>03</td>
</tr>
</tbody>
</table>

**GRAND TOTAL:** 02 03 04 09

Break-up of vacancies category-wise of preventive officers and Examiner of Customs in respect of CALCUTTA CUSTOM HOUSE will be sent in due course on its receipt.

Yours faithfully,

( R.K. Mitra )

Under Secretary
Central Board of Excise & Customs
FROM :: CUSTOMS :: COCHIN  
TO :: CHITRA CHOPRA, JOINT SECRETARY (ADM.),  
CELEXCUS , NEW DELHI 

-----------

S.45/40/94 ESTT CUS (.) DATED 9-7-1994 (.) REFER  
BOARD’S FAX MESSAGE D.O. F.NO.A-12034/3/94 AG III B  
(35C) DATED 7-7-94 REGARDING INDENTS/REQUISITIONS  
FOR THE VACANCIES IN THE CIRCLE OF PREVENTIVE OFFICER/  
EXAMINERS PROPOSED FOR FILLING UP DURING THE YEAR  
1994-1995 FROM 1993 EXAM (.) THE REQUISITION IN  
RESPECT OF THIS CUSTOM HOUSE HAD ALREADY SENT VICE I  
TELEX OF EVEN NUMBER DATED 16-6-1994 FOLLOWED BY  
LETTER DATED 17-6-1994 ALONGWITH THE REQUIRED PROFORMA (.)  
The details of break up of vacancy reported in the  
grade of Preventive Officers/Examiners are as  
furnished below:-  

<table>
<thead>
<tr>
<th>EXAMINER</th>
<th>PREVENTIVE OFFICER</th>
</tr>
</thead>
<tbody>
<tr>
<td>SC</td>
<td>2 (Two)</td>
</tr>
<tr>
<td>ST</td>
<td>2 (Two)</td>
</tr>
<tr>
<td>Ex.5</td>
<td>2 (Two)</td>
</tr>
<tr>
<td>P.H.</td>
<td>2 (Two)</td>
</tr>
<tr>
<td>U/R</td>
<td>2 (Two)</td>
</tr>
<tr>
<td>Total</td>
<td>14 (Fourteen)</td>
</tr>
</tbody>
</table>

A copy of the proformas is enclosed with the  
POST COPY (.)  

Gd/  
ADDITIONAL COLLECTOR OF CUSTOMS  

Custom House,  
Cochin-9.
MOST URGENT
BY SPECIAL MESSENGER

F.No. A.12034/3/94-Ad.III-B(SSC)
Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Excise & Customs

New Delhi, the 20th July, 1994.

To:

Shri B.D. Ray,
Under Secretary (P&P),
Staff Selection Commission,
C.G.O. Complex, Block No.12,
Lodi Road, New Delhi-110 008.

SUBJECT: Nomination/Sponsoring of candidates for the posts of Inspector of Central Excise/Prev. Officers/Examiners of Customs to be filled from the results of Inspector of Central Excise/Income Tax, etc., Examination, 1993 - Furnishing of requisitions/indents therefor - Reference recording.

Sir,

In continuation of Shri Chitra Chopra, Joint Secretary (Admn) D.0. letter of even number dated July 7, 1994 addressed to the Chairman, Staff Selection Commission and my subsequent letter of even number dated 19.7.94 addressed to Shri P.K. Bhadra, Under Secretary (P&P) of the SSC on the above subject.

2. Break-up vacancies category-wise of Inspector of Central Excise in respect of Central Excise Collectorate, Patna may please be seen as under:-

INSPECTOR OF CENTRAL EXCISE

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Zone</th>
<th>Name of College</th>
<th>SC</th>
<th>ST</th>
<th>EXS</th>
<th>General</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>4.</td>
<td>Bihar</td>
<td>Patna</td>
<td>01</td>
<td>01</td>
<td>06</td>
<td>08</td>
<td></td>
</tr>
</tbody>
</table>

3. Break-up vacancies category-wise of Preventive Officers and Examiners of Customs in respect of Calcutta Custom House may please be seen as under:

CUSTOMS - PREVENTIVE OFFICERS

<table>
<thead>
<tr>
<th>Name of Custom House</th>
<th>SC</th>
<th>ST</th>
<th>EXS</th>
<th>General</th>
<th>Total</th>
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</thead>
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<tr>
<td>CALCUTTA CUSTOM HOUSE</td>
<td>06</td>
<td>04</td>
<td>05</td>
<td>32</td>
<td>53</td>
</tr>
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</table>
subject: Recruitment of Inspectors of Central Excise, Income Tax etc. 1993 - Final result of -

Sir,

I am directed to forward herewith for further necessary action lists in both roll number order and merit order of candidates recommended for appointment on the basis of the final results of the above mentioned examination. Post-wise and category-wise breakup of the number of candidates recommended for appointment are given in the annexure to this letter. It will be noted that the candidates with Roll Nos. 5026101, 5158083 and 5160265, whose names were not included in the published result of written examination are also finding place in the Select List. It is clarified that their names were not included in the result of the written examination due to certain queries pending at that time. However, later on those queries were solved and on their candidature becoming clear they were called for the Personality Test.

Out of the 1471 candidates qualified for appointment, names of 62 candidates (NR-8, ER-7, CR-2, MP Zone-2, NER-1, WR-13, SR-28 and Karnataka Zone-1), whose candidature is provisional, have been excluded from the list. A separate list of the 62 provisional candidates is also enclosed herewith. You may take necessary action to clear their candidature so that their results could also be declared and Rank Numbers intimated to you.

The result of three candidates viz. Roll Nos. 1212666, 1233866 and 5310494 has been withheld. Their result will be declared separately in due course.

The lists may be treated as provisional subject to thorough scrutiny and verification of eligibility aspects of the candidates in all respects. The particulars of the candidates as included in the lists are to be verified with reference to the entries made in the applications of the candidates and copies of certificates submitted by them in support of their claims / statements.

The names and Roll Numbers of the candidates are also
requi. to be checked from the Attendance Sheets of the written examination for verifying the identity of the candidate who had actually taken the examination. The discrepancies, if any, noticed may be got clarified from headquarters before nominating the candidates.

A copy of the result may be displayed on the Notice Board of your office for the information of the candidates.

Kindly acknowledge receipt of this letter along with the enclosures.

yours faithfully,

( I.S. THAKUR )
UNDER SECRETARY

Incls. as above

No. 17/4/93-C.I. New Delhi, the 9th January, 1995.

Copy forwarded for information to:-

1. The Joint Secretary, CBDT, Ministry of Finance, North Block, New Delhi.
2. The Joint Secretary, CBEC, Ministry of Finance, North Block, New Delhi.
3. The Deputy Director (Admin.), Enforcement Directorate, Lok Nayak Bhavan, New Delhi.
4. The Deputy Secretary (Services), Delhi Administration, 5, Sham Nath Marq, Delhi.

( I.S. THAKUR )
UNDER SECRETARY

Copy together with a copy of the result, also forwarded to:-

1. PS to Chairman
2. PS to Member(J)
3. Secretary
4. Dy. Secretary
5. Joint Director (ER)
6. Dy. Director (R&A)
7. US (P&P) with 9 copies of the Roll Number Strips of the US (Nom)
8. US (P&P)
A copy of the result may be displayed on the Notice Board your office for the information of the candidates.

Kindly acknowledge receipt of this letter along with the closures.

Yours faithfully,

(I.S. THAKUR)
UNDER SECRETARY

cls. as above

0.17/4/93-C.I. New Delhi, the 9th January, 1993.

Copy forwarded for information to:-

The Joint Secretary, CBDT, Ministry of Finance, North Block, New Delhi.

The Joint Secretary, CBEC, Ministry of Finance, North Block, New Delhi.

The Deputy Director (Admn.), Enforcement Directorate, Lok Nayak Bhavan, New Delhi.

The Deputy Secretary (Services), Delhi Administration, 5, Sham Nath Marg, Delhi.

(I.S. THAKUR)
UNDER SECRETARY

Copy together with a copy of the result, also forwarded to:-

PS to Chairman
PS to Member(J)
Secretary
Dy. Secretary
Joint-Director(ER)
Dy. Director(R&N)
US(P&P) with 9 copies of the Roll Number Strips of the result and the provisional list along with the write-up for publication of the result in the 'Employment News'.

US(Nom)
US(P&D)
Nomination Section
Recruitment (HQ) Section
P&P Section
PG Cell

(I.S. THAKUR)
UNDER SECRETARY

Copy to: Shri N. Raja, Commissioner of Central Excise, Delhi.
MINISTRY OF FINANCE (DEPTT. OF REVENUE)

June 9, 1995

S.K. MISRA
Joint Secretary (Admin.)
Tele. No. 3016516

Dear Shri

Please refer to Staff Selection Commission's letter No. 10/1/95-
P&P dated 2/6/95 regarding vacancies in the cadre of Inspector of
Central Excise, Preventive Officers and Examiners of Customs to be
filled from the results of Inspector of Central Excise/Income Tax,
etc. Examination, 1994.

2. A statement prepared on the basis of indents of various
Central Excise Collectorate/Custom Houses so far received for the
posts of Inspector of Central Excise and for the posts of Preventive
Officer and Examiner of Customs is enclosed. Break-up of vacancies
category-wise in respect of Central Excise Collectorate of Calcutta-I
and Calcutta-II/Bolpur for the posts of Inspector of Central Excise is
still awaited, and the same will be sent to the S.S.C. on its receipt.
Similarly, indents for the posts of Preventive Officers and Examiners
of Customs in respect of Cochin Custom House is still awaited and the
same will be sent to S.S.C. on its receipt. The vacancies indicated
in the enclosed statement I and II in the cadre of Inspector of
Central Excise, Preventive Officer and Examiner of Customs are
revised after due re-

Yours sincerely,

S.K. MISRA

Shri B. Sankaran,
Chairman,
Staff Selection Commission,
Block No. 12, C.G.O. Complex,
Lodi Road, NEW DELHI-110 003
<table>
<thead>
<tr>
<th>Zone</th>
<th>Collectorate</th>
<th>SC</th>
<th>ST</th>
<th>EX-S</th>
<th>OBC</th>
<th>GEN</th>
<th>TOTAL</th>
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<td>-</td>
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<td>-</td>
<td>08</td>
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<td>35</td>
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<td>Information awaited and the same will be sent to SSC on its receipt.</td>
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<td>Goa/Bombay-I/Bombay-II/Thane-Pune/Aurangabad</td>
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<td>05</td>
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<td>Calcutta-I/Calcutta-II/Delhi</td>
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<td>Orissa</td>
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<td>Assam, Meghalaya, Mizoram, Arunachal Pradesh, Nagaland, Manipur &amp; Tripura</td>
<td>06 04</td>
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<td></td>
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<tr>
<td>Dadra &amp; Nagar Pargana, Goa, Daman &amp; Diu, Maharashtra</td>
<td>08 01</td>
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<td>35</td>
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<tr>
<td>Goa, Bombay-I/Bombay-II/Tirupati/Aurangabad</td>
<td>01 04</td>
<td></td>
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<td>Tamil Nadu &amp; Pondicherry</td>
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**GRAND TOTAL:** 83 37 14 196 119 119
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<th>Zone</th>
<th>Customs House</th>
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<td>1. Maharashtra</td>
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<td>2. West Bengal</td>
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<td>3. Kerala</td>
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<td>5. Tamil Nadu</td>
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<td>6. Andhra Pradesh</td>
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**GRAND TOTAL:** 13, 06, 03, 21, 14, 57

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<th>Name of post: Examiner</th>
<th>Name of place: Examiners</th>
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<th>EX.S.</th>
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<td>3. Kerala</td>
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**GRAND TOTAL:** 05, 05, 01, 08, 02, 22
Most Immediate
By Special Messenger

F.No. A-12034/1/95-Ad.III-B(SSC)
Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Excise and Customs

in New Delhi, the 19th July, 1995.

To:
Shri B. Sankaran,
Chairman,
Staff Selection Commission,
Block No.12, C.G.O. Complex,
Lodi Road, New Delhi-110 003.


Sir,

In continuation of Shri S.K. Misra, Joint Secretary's (Admn.)'s d.o. letter of even number dated June 9, 1995 addressed to you on the above cited subject and to say that the requisite awaited information in respect of Central Excise Collectorate of Calcutta-I/Calcutta-II/Bolpur for the posts of Inspector of Central Excise has since been received and the same is sent herewith.

2. Break-up vacancies category-wise of Inspector of Central Excise in respect of Central Excise Collectorate of Calcutta-I Calcutta-II/Bolpur may please be seen as under:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Zone</th>
<th>Name of Collect.</th>
<th>SC</th>
<th>ST</th>
<th>E.S.</th>
<th>OBC</th>
<th>GEN.</th>
<th>TOTAL</th>
</tr>
</thead>
<tbody>
<tr>
<td>7.</td>
<td>Andaman Nicobar</td>
<td>Calcutta-I/ West Bengal Bolpur &amp; Sikkim</td>
<td>17</td>
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<td>08°</td>
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*In terms of the Department of Personnel & Training's C.M.No. 20312/58/92-Estt. (SCT) dated 1/12/1994, the Ex-Servicees sponsored by the S.S.C. would be fixed against the vacancies of categories to which they belong, i.e., S.C., S.T., O.B.C. and general. S.S.C. may please keep a note of these orders.*

Yours faithfully,

(R.K. Mitra)
Under Secretary
Central Board of Excise and Customs

Sir,

I am directed to forward herewith for necessary action the list in triplicate (one meant for the Notice Board) of candidates belonging to your region who have qualified for being called for the Personality Test on the basis of the results of the written part of the above mentioned examination. The number of candidates included in the list is given in the Annexure-I. A copy of the results in the list is also enclosed herewith.

The lists of qualified candidates are to be treated as provisional subject to verification of particulars of the candidates especially their category status. The category of each candidate may be checked with reference to the entries in the application of the candidate. Similarly, the roll numbers of the candidates are to be checked from the Attendance sheets for verifying the identity of each candidate who has actually taken the examination and discrepancies, if noticed, are to be referred to Headquarters. All discrepancies noticed in the list must be suitably reconciled from Headquarters before calling such candidates for the Personality Test.

It may kindly be noted that the applications of all the qualified candidates have to be scrutinized from all angles and all those candidates who fulfil all conditions of eligibility are to be called for the Personality Test.

Receipt of this letter alongwith the enclosed candidates lists be acknowledged.

Yours faithfully,

[Signature]

[Date]
Copy along with a copy of the list of qualified candidates forwarded for information and necessary action to:

1. Ministry.
2. Member(s).
3. Deputy Director.
4. Deputy Director (Mkt).
5. US (PFR) ---with 10 copies of the roll number strips along with the write-up for publication of the results in the 'Employment News'.
7. US (Hm).
8. Rectt. (H) Section along with one spare copy.
10. FG Cell.
11. Confidential-III. Section.
12. The Joint Secretary (Admn.), CBEC, M/O Finance, North Block, New Delhi.
13. The Joint Secretary (Admn.), CBDT, M/O Finance, North Block, New Delhi.
15. The Deputy Secretary (Services), Delhi Administration, S-Sham Nath Marg, Delhi.

( I.S. THAKUR )
UNDER SECRETARY (C)
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<th>STATE/REGION</th>
<th>TOTAL</th>
<th>GEN</th>
<th>EWS</th>
<th>OBC</th>
<th>OBC-PH</th>
<th>TOTAL</th>
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<td>56</td>
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</table>

**NOTES**

- **Delhi**: Including one OBC-PH candidate
- **Bihar**: Including two SC-EWS candidates
- **West B., Sikkim, and A&N**: Including one SC & one OBC-PH candidate

The above table represents the total number of candidates from different states and regions, categorized under different classification criteria.
Dear Shri Sankaran,

Kindly refer to Staff Selection Commission's letter D.O.No.10/11/95-P&P dated October 31, 1995 regarding confirmation of vacancies in the cadre of Inspector of Central Excise, Preventive Officers and Examiners of Customs proposed to be filled up during the year 1995-96 on the basis of final results of Inspector of Central Excise / Income Tax, etc. Examination, 1994.

2. The vacancy position as indicated in the statement enclosed with Staff Selection Commission's aforesaid letter under reference is confirmed except in respect of Central Excise Commissionerate, New Delhi (at serial No.2 of the statement) for the post of Inspector of Central Excise. The vacancies in respect of Central Excise Commissionerate, New Delhi for the post of Inspector of Central Excise may be read as 27 (13+14) meant for OBC category instead of 13 vacations indicated in the statement for OBC category. Similarly, the vacancies in the cadre of Inspector of Central Excise in respect of Central Excise Commissionerates of Calcutta-I / Calcutta-II/Bolipur (at serial No.7 of your statement) may please be read as follows:

| SC  | 05 |
| ST  | 08 |
| Ex.Ser. | 16 |
| OBC | 31 |
| Gen.Cat. | --- |
| **Total** | **78** |

This was earlier intimated to the SSG vide this Department's letter of even number dated July 19, 1995.

3. The vacancy position as indicated in the statement is confirmed with minor changes as mentioned in para 2 above in the cadre of inspector of Central Excise. Final results as and when declared may please be intimated at the earliest.

Yours sincerely,

(S.K.Misra)

Shri B. Sankaran,
Selection Commission,
<table>
<thead>
<tr>
<th>Zone</th>
<th>Collectorate</th>
<th>SC</th>
<th>ST</th>
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<td>-</td>
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<td>01</td>
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<td>08</td>
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<td>07</td>
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<td>02</td>
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<td>01</td>
<td>04</td>
<td>05</td>
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<td>-</td>
<td>-</td>
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<td>06</td>
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<td>Goa, Dadra &amp; Nagar Panvel,Goa, Dahanu &amp; Navi Mumbai</td>
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<td>01</td>
<td>04</td>
<td>01</td>
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<td>-</td>
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<td>-</td>
<td>-</td>
<td>03</td>
<td>01</td>
<td>04</td>
</tr>
<tr>
<td>Madras/Madurai/Trichy/Coimbatore/Bangalore/Beigam</td>
<td>Madras</td>
<td>08</td>
<td>03</td>
<td>03</td>
<td>10</td>
<td>14</td>
<td>36</td>
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</table>

GRAND TOTAL: 83 37 18 196 119 453
BY SPEED POST

F.No. 10/F95-3\&
Government of India
Staff Selection Commission

Block No.12, C30 Complex,
Lodi Road, New Delhi - 110003.

Dated: N-12-95

To
Regional Director,
Staff Selection Commission,

Subject:- Rectt. of Inspectors of Central Excise/Income-Tax etc. 94 - vacancy position - reg -

Sir,

As you are aware, the final results of Inspectors of Central Excise/Income Tax etc. Examination, 1994 have been declared by the Commission on 28.11.95. I am to forward herewith a list of zone-wise vacancy position for all the posts covered under the scheme of above mentioned examination as reported by CBEC, CBDT, Enforcement Directorate and Govt. of National Capital Territory of Delhi to be filled from the above-mentioned examination. The nomination of candidates for the aforesaid posts may be made strictly on the basis of the number of vacancies indicated in the enclosed list. It is, however, intimated that only the number of vacancies reported by CBEC and CBDT have been taken into account for the preparation of results. So, the number of vacancies reported by various Collectorateos of Central Excise and Commerce of Income-Tax may not be taken into account while making nominations of candidates. In case of any doubt the matter may be referred to the undersigned.

Yours faithfully,

(B.D. RAY)
Undr Secr\&Tary

Encl: As above.
Copy with a copy of the list of vacancies in respect of I.C.E./I.T./D.G. Examiner/Assistant Enforcement Officer and Grade II of Delhi Administration Subordinate Services is forwarded to Under Secretary (Nom) for information and further necessary action.

( B.D. RAY )
UNDER SECRETARY

Copy with a copy of list showing the Collectorate/Customs House-wise number of vacancies for the post of Inspector of Central Excise, PO and Examiner considered for finalising the result of Rectt. Inspectors of Central Excise/Income-Tax etc. 1994 is forwarded to Under Secretary Central Board of Excise and Customs, Jeevandesep Building Parliament Street, New Delhi for information.

( B.D. RAY )
UNDER SECRETARY

Copy with a copy of list showing the Charge-wise/Zone-wise number of vacancies for the post of Inspectors of Income Tax considered for finalising the results of the above mentioned examination is forwarded to the Under Secretary, Ad.VII. CBDT, Deptt. of Revenue, Jeevan Deep Building, Parliament Street, New Delhi for Information.

( B.D. RAY )
UNDER SECRETARY
<table>
<thead>
<tr>
<th>Date</th>
<th>Place</th>
<th>Officer</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>17-03-95</td>
<td>Delhi</td>
<td>Mr. K. Singh</td>
<td>Recruiting Officer</td>
</tr>
<tr>
<td>18-04-95</td>
<td>New Delhi</td>
<td>Mr. S. Sharma</td>
<td>Interview</td>
</tr>
<tr>
<td>27-04-95</td>
<td>Chandigarh</td>
<td>Mr. R. Gupta</td>
<td>Reporting Officer</td>
</tr>
<tr>
<td>15-05-95</td>
<td>Chandigarh</td>
<td>Mr. T. Khurana</td>
<td>Certification</td>
</tr>
</tbody>
</table>

**Notes:**
- All applicants must submit their documents in person.
- Interviews will be conducted on the given dates.
- Certification will be issued to the selected candidates.

**Contact Details:**
- Phone: 91-112-3456789
- Email: recruitment@example.com
F.No. A-12034/SSC/5/96-Ad-III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

To

Shri S.M. Khanna
Under Secretary(P&P-II),
Staff Selection Commission,
C.G.O. Complex, Lodi Road,
New Delhi - 110003.

Subject : Recruitment of Inspectors of Central Excise & Preventive Officer/Examiner of Customs based on the results of 1996 Examination - regarding -

Sir,

I am directed to refer to your D.O. letter No. 10/296/P&P-II dated 14.7.99 addressed to Shri K.C. Jain, Dy. Secretary(Ad-III) of the Department of Revenue on the above mentioned subject and to forward herewith the vacancy position of the above categories for the year 1996 as per Statement I, II & III enclosed.

2. The information being sent now excludes the vacancy position in respect of Inspectors for Karnataka Zone and the vacancy position in respect of Preventive Officers for West Bengal Zone. This information is being collected and will be sent immediately on receipt.

Yours faithfully

( Lakhbir Singh )
Under Secretary to the Govt. of India
Tel. No. 336 5535

Encls. : As above
| S.No. | State/Region                  | Team          | CC. | CT. | CC.1 | CC.2 | CC.3 | CC.4 | CC.5 | CC.6 | CC.7 | CC.8 | CC.9 | CC.10 | CC.11 | CC.12 | CC.13 | CC.14 |
|-------|-------------------------------|---------------|-----|-----|------|------|------|------|------|------|------|------|------|------|------|------|------|------|------|
| 1     | Himachal Pradesh, Jammu & Kashmir, Punjab, Chandigarh | Chandigarh | 2   | 1   | 3    | 7    |      |      |      |      |      |      |      |      |      |      |      |      |      |
| 2     | Delhi/Territories            | Delhi         | -   | -   | 10   | 12   |      |      |      |      |      |      |      |      |      |      |      |      |      |
| 3     | Rajasthan                    | Jaipur        | 2   |    |      |      |      |      |      |      |      |      |      |      |      |      |      |      |      |
| 4     | Uttar Pradesh                | Fama          | 1   |    | 1    |      | 3    |      |      |      |      |      |      |      |      |      |      |      |      |
| 5     | Allahabad*/Kanpur*/Meerut     | Allahabad     | 1   |    | 1    |      | 2    |      |      |      |      |      |      |      |      |      |      |      |      |
| 6     | Madhya Pradesh               | Indore        | 1   |    | 2    |      | 1    |      |      |      |      |      |      |      |      |      |      |      |      |
| 7     | Andaman & Nicobar, West Bengal & Sikkim | Calcutta - I | 13  |      | 3    |      | 12   |      |      |      |      |      |      |      |      |      |      |      |      |
| 8     | Orissa                       | Bhubaneswar   | 1   |    | 2    |      | 2    |      |      |      | 7    |      |      |      |      |      |      |      |      |
| 9     | Assam, Meghalaya, Mizoram, Arunachal Pradesh, Nagaland, Manipur & Tripura | Shillong      | 1   |    | 1    |      | 2    |      |      |      |      |      |      |      |      |      |      |      |      |
| 10    | Dadra & Nagar Haveli, Goa, Daman & Diu, Maharashtra | Goa/Bombay-I | 4   |    | 4    |      | 10   |      |      |      |      |      |      |      |      |      |      |      |      |
|       |                               | Bombay-II/Thana/Pune/Aurangabad/Nagpur | 41  |      | 10   |      | 21   |      |      |      |      |      |      |      |      |      |      |      |      |
| 11    | Gujarat                      | Vadodra/Rajkot/Surat/Ahmedabad/Kandla | 8   |    | 17   |      | 57   |      |      |      | 92   |      |      |      |      |      |      |      |      |      |
| 12    | Andhra Pradesh               | Hyderabad/Guntur/Visakhapatnam | 3   |    | 2    |      | 5    |      |      |      | 13   |      |      |      |      |      |      |      |      |      |
| 13    | Kerala & Lakshadweep         | Cochin        | -   |    | -    |      | -    |      |      |      |      |      |      |      |      |      |      |      |      |      |
| 14    | Tamil Nadu & Pondicherry     | Chennai/Madurai/Trichy/Coimbatore | 36  | 35  | 111  | 207  | 401  |      |      |      |      |      |      |      |      |      |      |      |      |

* indicates developmental areas
## POST: PREVENTIVE OFFICER

<table>
<thead>
<tr>
<th>Sl. No</th>
<th>State</th>
<th>City</th>
<th>SC</th>
<th>OBC</th>
<th>GEN</th>
<th>TOTAL EX-GM</th>
</tr>
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<td>Maharashtra</td>
<td>Bombay</td>
<td>9</td>
<td>4</td>
<td>15</td>
<td>23</td>
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<td>3</td>
<td>Goa</td>
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<td>4</td>
<td>Tamil Nadu</td>
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### STATEMENT - III

## POST: EXAMINER

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<th>OBC</th>
<th>GEN</th>
<th>TOTAL EX-GM</th>
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### Statement-II

**Indent for the Post of Preventive Officer**

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<th>Mission/State</th>
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<th>EX-S</th>
<th>OBC</th>
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<td>4</td>
<td>-</td>
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</tbody>
</table>

Out of these 55 vacancies, 6 vacancies are reserved for Ex-S.

<table>
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<th>EX-S</th>
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<td>Guwahati</td>
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<td>2</td>
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<td>-</td>
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**Grand Total**

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<th>OBC</th>
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</table>

Out of these 17 vacancies, 1 vacancy is reserved for Ex-S.

<table>
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</tbody>
</table>

**Grand Total**
New Delhi, the 13th Jan., 1997.

The Under Secretary,
Staff Selection Commission
C.G.O. Complex,
Lodi Road,
NEW DELHI.

Subject: Indent for the post of Inspectors of Central Excise to be filled up during the years 1995-96 and 1997-98 - reg.

Sir,

I am directed to say that a requisition of 27 posts of Inspector for Commissionerate of Central Excise Bhubaneswar to be filled up on the basis of Examination 1995 was submitted to the Staff Selection Commission vide this department's No. letter No. A-12034/SSC/1/96-AD-III-B. The SSC has sponsored only 6 candidates with an intimation to nominate remaining 21 candidates as and when available vide its letter No. AD 14031 dated 30.9.96. The Commissionerate of Central Excise, Bhubaneswar has stated that at present there are 17 vacancies in the Commissionerate and has also requested to intimate whether fresh requisition is required to be submitted cancelling earlier requisition. A photocopy of letter No. C.II (31) 2 EX (31) 2/EX/96/36235 -36 & dated 16.10.96 is enclosed.

2. You are requested to clarify the position urgently.

Yours faithfully,

Sd/-

(Ch. O. AHUJA)

(UNION GOVERNMENT OF INDIA)

Encl: As above.

Copy for information to: The Commissioner of Central Excise, Bhubaneswar.
Dear Sir,

Please refer to Chairman, Staff Selection Commission  letter No. 409/2002-SC-II (OM) dated 28-8-2002 addressed to Chairman, CPE, regarding vacancies for the post of Inspector (Central Excise). Inspector (Examiner) to be filled up in the Combined Graduate Level Examination, 2003.

2. As per DOP & T (OM) letter No. 28/2001-PRC dated 16.5.2001, the concurrence of Staff Selection Commission is required for filling the direct recruitment vacancies. As the approval of Screening Committee is likely to take some time and the final number of vacancies can only be confirmed after the approval of Screening Committee is received, Staff Selection Commission is requested to fill 558 direct recruitment vacancies in the scale of Inspector (Central Excise), Inspector (Examiner) through Combined Graduate Level Examination, 2003 as given below.

<table>
<thead>
<tr>
<th>Post</th>
<th>General</th>
<th>SC</th>
<th>ST</th>
<th>OBC</th>
<th>Total</th>
<th>Remarque</th>
</tr>
</thead>
<tbody>
<tr>
<td>Inspector (C.E.)</td>
<td>264</td>
<td>42</td>
<td>16</td>
<td>147</td>
<td>243</td>
<td></td>
</tr>
<tr>
<td>Inspector (E.)</td>
<td>27</td>
<td>5</td>
<td>0</td>
<td>7</td>
<td>40</td>
<td>22</td>
</tr>
<tr>
<td>Total</td>
<td>291</td>
<td>47</td>
<td>16</td>
<td>154</td>
<td>362</td>
<td>32</td>
</tr>
</tbody>
</table>

With regards,

(R.K. Kalia)

Deputy Secretary (Ad. Huc.)

New Delhi, the September 2003

Shri. Ram Charan Singh
Secretay
Staff Selection Commission
Block-12, C.G.O. Complex,
New Delhi-110003
4. Details of the post
   (a) Brief description of the job requirements and nature of duties of the post:

   (b) Place of initial posting:

   (c) Whether All India Service Liability involved: No

5. How have the vacancies arisen?
   (Clearly specify by Promotion, Resignation, Death, Retirement, etc. In case the vacancy is due to failure of recruitment by transfer, deputation, the details thereof may also be indicated.)

6. Break-up of vacancies
   (This may be shown in the format of vertical and horizontal components as indicated below)

<table>
<thead>
<tr>
<th>Category - wise (vertical)</th>
<th>No. of vacancies</th>
</tr>
</thead>
<tbody>
<tr>
<td>(a) Category - wise (vertical)</td>
<td>Category No. of vacancies</td>
</tr>
<tr>
<td>Break-up of vacancies</td>
<td>UR: 264</td>
</tr>
<tr>
<td></td>
<td>SC: 42 (Current - Backlog...)</td>
</tr>
<tr>
<td>Total</td>
<td>529</td>
</tr>
</tbody>
</table>

   Note: Break-up of current and backlog vacancies for SCs & STs to be indicated.

   (b) Horizontal Reservation:
   i) Whether the post is identified as suitable for:
      i) OH: Yes/No: Yes
      ii) HH: Yes/No: No
      iii) VH: Yes/No: No

   ii) Out of the total vacancies shown above in Col 6 (a), the number of vacancies for PH (Horizontal reservation)
      (i) OH: 16
      (ii) HH: Nil
      (iii) VH: Nil

   iii) Out of the total vacancies shown above in Col 6 (a), the number of vacancies for ex-servicemen (Horizontal reservation): 6

   (Please note that the vacancies mentioned in the vertical component shall be the total number of vacancies inclusive of the horizontal component)

7. Period of Probation: 2 years

8. Qualification as laid down in the notified Recruitment Rules including any relaxation:
   (a) Essential: Degree from recognized University or equivalent qualification.
Details of the post
(c) Brief description of the job requirements and nature of duties of the post:

(b) Place of initial posting:

(c) Whether All India Service Liability involved:

How have the vacancies arisen?
(Clearly specify, by Promotion, Resignation, Death, Retirement, etc. In case the vacancy is due to failure of recruitment by transfer, deputation, the details thereof may also be indicated):

Break-up of vacancies
(This may be shown in the format of vertical and horizontal components as indicated below)

<table>
<thead>
<tr>
<th>Category</th>
<th>No. of vacancies</th>
</tr>
</thead>
<tbody>
<tr>
<td>i UR</td>
<td>7</td>
</tr>
<tr>
<td>ii OBC</td>
<td>7</td>
</tr>
<tr>
<td>iii SC</td>
<td>4 (Current - Backlog)</td>
</tr>
<tr>
<td>iv ST</td>
<td>4 (Current - Backlog)</td>
</tr>
<tr>
<td>Total</td>
<td>22</td>
</tr>
</tbody>
</table>

Note: Break-up of current and backlog vacancies for SCs & STs to be indicated.

(b) Horizontal Reservation:

i) Whether the post is identified as suitable for:
   - i) OH: Yes / No: Yes
   - ii) HH: Yes / No: No
   - iii) VH: Yes / No: No

ii) Out of the total vacancies shown above in Col 6 (a),
   the number of vacancies for PH (Horizontal reservation):
   - (i) OH: 1
   - (ii) HH: Nil
   - (iii) VH: Nil

iii) Out of the total vacancies shown above in Col 6 (a), the number of vacancies for ex-servicemen (Horizontal reservation):
   - NIL

(Please note that the vacancies mentioned in the vertical component shall be the total number of vacancies inclusive of the horizontal component)

7. Period of Probation
   2 years

8. Qualification as laid down in the notified Recruitment Rules including any relaxation:
   (a) Essential
   Degree from recognized University or equivalent qualification.
4. Details of the post
   (a) Brief description of the job requirements and nature of duties of the post:

   (b) Place of initial posting:

   (c) Whether All India Service Liability involved: No

5. How have the vacancies arisen:
   (Clearly specify by Promotion/Resignation/Retirement, etc. In case the vacancy is due to failure of recruitment by transfer/deputation, the details thereof may also be indicated)

6. Break-up of vacancies
   (This may be shown in the format of vertical and horizontal components as indicated below)

   Category | No. of vacancies
   ----------|------------------
   (a) Category-wise (vertical) break-up of vacancies
   i) UR: 4
   ii) OBC: 1
   iii) SC: 2 (Current - Backlog)
   iv) ST: 0 (Current - Backlog)
   Total: 7

   Note: Break-up of current and backlog vacancies for SCs & STs to be indicated.

   (b) Horizontal Reservation:
   i) Whether the post is identified as suitable for:
      i) OH: Yes / No: Yes
      ii) HH: Yes / No: No
      ii) VH: Yes / No: No

   ii) Out of the total vacancies shown above in Col 6 (a), the number of vacancies for PH (Horizontal reservation)
      (i) OH: NIL
      (ii) HH: Nil
      (iii) VH: Nil

   iii) Out of the total vacancies shown above in Col 6 (a), the number of vacancies for ex-servicemen (Horizontal reservation): NIL

   (Please note that the vacancies mentioned in the vertical component shall be the total number of vacancies inclusive of the horizontal component)

7. Period of Probation: 2 years

8. Qualification as laid down in the notified Recruitment Rules including any relaxation:
   (a) Essential: Degree from recognized University or equivalent qualification.
Dear

Please refer to your D.O. No. 3/1/2003-P&P-II/Chmn/SSC-43/04 dated 7th July, 2004 addressed to the Chairman, CBEC for sending a category-wise break up of the posts of Inspector (Central Excise), Inspector (Preventive Officer) and Inspector (Examiner) to be filled up from the Combined Graduate Level Examination-2003.

2. The Central (Surplus) Cell of DoPT has nominated 19 persons (16 General, 2 SC and 1 ST) for redeployment against the post of Inspector (Central Excise) in the pay-scale of Rs 5500-10500 and given no objection for filling up of 510 posts of Inspectors (Central Excise), 22 posts of Inspectors (Preventive Officer) and 7 posts of Inspectors (Examiners) through Staff Selection Commission, on direct recruitment basis. A copy of this letter is enclosed for ready reference. The fresh category-wise break-up of these vacancies is given below:

<table>
<thead>
<tr>
<th>Post</th>
<th>General</th>
<th>OBC</th>
<th>SC</th>
<th>ST</th>
<th>TOTAL</th>
<th>REMARKS</th>
</tr>
</thead>
<tbody>
<tr>
<td>INSPECTOR (C.EX)</td>
<td>248</td>
<td>147</td>
<td>40</td>
<td>75</td>
<td>510*</td>
<td>*Out of these 510 vacancies 16(sixteen vacancies are reserved for orthopaedically Handicapped(OH) persons and 6(six) vacancies reserved for Exserviceman</td>
</tr>
<tr>
<td>INSPECTOR (P.O.)</td>
<td>7</td>
<td>7</td>
<td>4</td>
<td>4</td>
<td>22*</td>
<td>*Out of these 22 vacancies 1(one) vacancy is reserved for Orthopaedically Handicapped(OH) persons</td>
</tr>
<tr>
<td>INSPECTOR (EXAMINE)</td>
<td>4</td>
<td>1</td>
<td>2</td>
<td>0</td>
<td>7</td>
<td></td>
</tr>
</tbody>
</table>

3. The Staff Selection Commission can now go ahead with declaring the result of written part of Combined Graduate Level (Main) Examination, 2003 taking into into account the above 510 posts of Inspectors (Central Excise), 22 posts of Inspectors (Preventive Officers) and 7 posts of Inspectors (Examiners).

Yours sincerely,

(S.K. Bhardwaj)

Shri B.K. Mishra,
Chairman,
Staff Selection Commission,
Block-12, CGO Complex,
Lodi Road, New Delhi-3
Dear

Please refer to your D.O. No.3/1/2003-P&P-II/Chmn/SSC/43/04 dated 7th July, 2004 addressed to the Chairman, CBEC for sending a category-wise break up of the posts of Inspector(Central Excise), Inspector(Preventive Officer) and Inspector(Examiner) to be filled up from the Combined Graduate Level Examination-2003.

2. The Central(Surplus) Cell of DoPT has nominated 19 persons (16 General, 2 SC and 1 ST) for redeployment against the post of Inspector(Central Excise) in the pay-scale of Rs6500-10500) and given no objection for filling up of 510 posts of Inspectors(Central Excise), 22 posts of Inspectors(Preventive Officer) and 7 posts of Inspectors(Examiners) through Staff Selection Commission, on direct recruitment basis. A copy of this letter is enclosed for ready reference. The fresh category-wise break-up of these vacancies is given below:

<table>
<thead>
<tr>
<th>Post</th>
<th>General</th>
<th>OBC</th>
<th>SC</th>
<th>ST</th>
<th>TOTAL</th>
<th>REMARKS</th>
</tr>
</thead>
<tbody>
<tr>
<td>Inspector (C.EX)</td>
<td>248</td>
<td>147</td>
<td>40</td>
<td>75</td>
<td>510*</td>
<td>*Out of these 510 vacancies 16(sixteen) vacancies are reserved for orthopedically Handicapped(OH) persons and 6(six) vacancies reserved for Ex-serviceman</td>
</tr>
<tr>
<td>Inspector (P.O.)</td>
<td>7</td>
<td>7</td>
<td>4</td>
<td>4</td>
<td>22*</td>
<td>*Out of these 22 vacancies 1(one) vacancy is reserved for Orthopaedically Handicapped(OH) persons</td>
</tr>
<tr>
<td>Inspector (Examine)</td>
<td>4</td>
<td>1</td>
<td>2</td>
<td>0</td>
<td>7</td>
<td></td>
</tr>
</tbody>
</table>

3. The Staff Selection Commission can now go ahead with declaring the result of written part of Combined Graduate Level(Main) Examination, 2003 taking into account the above 510 posts of Inspectors(Central Excise), 22 posts of Inspectors (Preventive Officers) and 7 posts of Inspectors(Examiners)

Yours sincerely,

(S.K. Bhardwaj)

Shri B.K. Mishra, Chairman, Staff Selection Commission, Block-12, CGO Complex, Lodhi Road, New Delhi-3
New Delhi, the 23rd November, 2004

To

Sh. S.M. Khanna,
Under Secretary (P&P-II),
Staff Selection Commission,
Ministry of Personnel, Public Grievances and Pensions,
Kendriya Karyalaya Parishad,
Lodhi Road,
New Delhi.

Subject: Vacancies for the posts of Inspector (Central Excise), Inspector (Preventive Officer), Examiner to be filled on the basis of combined Graduate Level Examination, 2003—Break up regarding.

Sir,

I am directed to refer to your letter No. 3/1/2003-P&P-II dated 2nd November, 2004 on the above cited subject.

The category wise break up of Orthopaedically Handicapped vacancies and ex-servicemen vacancies is as under:

<table>
<thead>
<tr>
<th>Post</th>
<th>Category</th>
<th>General</th>
<th>OBC</th>
<th>SC</th>
<th>ST</th>
<th>Total</th>
</tr>
</thead>
<tbody>
<tr>
<td>Inspector (Cen Ex)</td>
<td>Orthopaedically Handicapped</td>
<td>8</td>
<td>5</td>
<td>1</td>
<td>2</td>
<td>16</td>
</tr>
<tr>
<td>Inspector (Cen Ex)</td>
<td>Ex-serviceman</td>
<td>3</td>
<td>2</td>
<td>0</td>
<td>1</td>
<td>6</td>
</tr>
<tr>
<td>Inspector (P.O.)</td>
<td>Orthopaedically Handicapped</td>
<td>1</td>
<td></td>
<td></td>
<td></td>
<td>1</td>
</tr>
</tbody>
</table>

Yours faithfully,

(S.K. Thakur)

Under Secretary to the Government of India

Bellard Estate, MUMBAI - 400 001

Cont. 2/
F.No. A-12034/1/SSC/2003-Ad.III(B)

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
Room No.10, 4th Floor, Jaivan Deep Building,
New Delhi, the 2nd September, 2004

To

Shri S.M. Khanna,
Under Secretary (P.O.F-II),
Staff Selection Commission, Block XI-I,
Kendriya Karyala, Bunker, Lodhi Road,
New Delhi

Subject: Change of pay scale and designation of Inspector (Central Excise), Inspector (Preventive Officer), Inspector (Examiner) – Reg.

Sir,

I am directed to refer to your letter No. 3/1/2003-P-2-E II dated 12th May, 2004 and seek information regarding pay scale and classification of the posts of Inspector (Central Excise), Inspector (Preventive Officer), Inspector (Examiner).

2. It is to inform you that vide this department’s Order No. A-26017/65/2003-Ad.II(A)(Pt.) dated 11.5.2004 (copy enclosed), the pay scale of Inspector (Central Excise), Inspector (Preventive Officer) and Inspector (Examiner) has been revised from Rs.5500-9000 to Rs. 6500-10500 w.e.f. 21.4.2004. As regards classification of these posts is concerned, according to SO No. 332(E) dated 20/04/98 issued by the Department of Personnel, the posts maximum of whose pay scale is Rs. 9000/- or more are to be classified in Group ‘B’. After consulting the Department of Personnel, it has been decided by the Board to classify the posts of Inspector (Central Excise), Inspector (Preventive Officer) and Inspector (Examiner) as Group ‘B’ Non-Gazetted. Necessary changes in the Recruitment Rules of Inspector (C.Ex.), Inspector(PO) and Inspector (Examiner) are already under process and would be issued in due course.

Encl: As above.

Yours faithfully,

(S.K.THAKUR)

Under Secretary to the Govt. of India

Copy to:
Shri P.K.G Nair, Under Secretary (CS-III), Division of Retraining and Redeployment, Department of Personnel & Training, 3rd Floor, Lok Nayak Bhawan, New Delhi-110 003 for information

(S.K.THAKUR)

Under Secretary to the Govt. of India
F No. A-12034/1/SSC/2003-Ad.III(B)

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
Room No.10, 4th Floor, Jeevan Deep Building,

To

Shri P K C. Nair,
Under Secretary (C-ISS),
Division of Penchant and Reemployment,
Department of Personnel & Training,
3rd Floor, Lt. Naraj Bhawan,
New Delhi-110 008

Subject: Redeployment of Surplus employees in the grade of Inspector (Central Excise) - Reg.

Sir,

I am directed to refer you to your letter No. 4/17/2003-CS III dated 26th May, 2004 and letter No. 4/21/2003-CS III dated 4.6.2004 on the above mentioned subject and to say that Central Board of Excise and Customs (CBEC) has decided that the 21 Surplus employees redeployed by Surplus Cell against the post of Inspector (Central Excise) in the pay scale of Rs. 6500-10500 may be allowed to join in the Board.

2. It is mentioned here that as per the provisions of Recruitment Rules for the posts of Inspector (Central Excise), the candidates are required to pass the physical test and meet the prescribed physical standards. This has been done keeping in view the fact that the Inspectors (Central Excise) are required to perform field duties which require high degree of physical fitness, mobility and reflexes. It is absolutely necessary to recruit such persons who are physically fit. Hence, CBEC is of the view that the 21 surplus employees nominated for the post of Inspector (Central Excise) must possess the prescribed physical standards and pass the physical test which are an essential requirement for the post of Inspector.

3. As per Rule 4(2)(ii) of G.I. Dept. of Per. & Trg., Notification No. 1/14/89-CS.III dated 28.2.1990, the surplus staff sponsored by the Cell can not be subjected to any test or interview for the purpose of appointment, unless decided by or in consultation with the Cell. This Rule mentions the words 'test' and is also silent about the physical standards. The Surplus Cell of DOP&T is requested to clarify whether the words 'test' would include written test as well as physical test and whether these 21 surplus employees would require to possess the physical standards and pass the physical test prescribed in the Recruitment Rules before they are redeployed as Inspector (Central Excise).

Yours faithfully,

(S.K. Thakur)
Under Secretary to the Govt. of India
F.No. A-12034/SSC/2/2003-AD.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
Room No.20, 4th Floor, Jeevan Deep Building,
New Delhi, the 15th June, 2005.

To
Shri Parkash Chander, I.A.S.
Chairman/Member (P.),
Staff Selection Commission,
Block-12, C.G.O. Complex,
Lodi Road,
New Delhi-110 003.

Subject: Vacancies for the posts of Inspector (C.Ex.), Inspector (P.O.) and
Inspector (Examiner) to be filled up on the basis of Graduate Level
Examination, 2004 – Reg.

Sir,

I am directed to refer to your D.O.No. 10/1/2003-P&P-II dated 6.6.2005
addressed to Joint Secretary (Admn.), CBEC on the above mentioned subject.
The Requisitions in the Prescribed Proformas separately for the posts of Inspector
(C.Ex.), Inspector (P.O.) and Inspector (Examiner) are sent herewith. The
following documents are also sent herewith along with the requisition.-

(a) A Copy of Notified Recruitment Rules for the posts of Inspector (C.Ex.),
Inspector (P.O.) and Inspector (Examiner).

(b) A copy of the laid down duties and responsibilities attached to these posts.

(c) A certificate to the effect that 'clearance has been obtained from the
Committee of Secretaries, for filli: up of the vacant post(s).

(d) A certificate in accordance with D.O.P&T OM.No.36235/19/99-
Estt.(Res.), dated 17.9.1999 in order to ensure compliance with the
provisions of the Persons with Disabilities (Equal Opportunities,

(e) A copy of the 'No Objection Certificate' obtained from the Central
(Surplus Staff) Cell of the Department of Personnel & Training is also
enclosed.

Encl: As above.

Yours faithfully,

(R.S. Mansa)
Director (Ad.III)
Tel. No. 23742469

[Signature]

2/6/05
F.No. A-12034/SSC/2/2003-AD.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
Room No.20, 4th Floor, Jeevan Deep Building,
New Delhi, the 15th June, 2005.

To
Shri Parkash Chander, I.A.S.
Chairman/Member (P),
Staff Selection Commission,
Block-12, C.G.O. Complex,
Lodi Road,
New Delhi-110 003.

Subject: Vacancies for the posts of Inspector (C.Ex.), Inspector (P.O.) and Inspector (Examiner) to be filled up on the basis of Graduate Level Examination, 2004 -Reg.

Sir,

I am directed to refer to your D.O.No. 10/1/2003-P&P-II dated 6.6.2005 addressed to Joint Secretary (Admn.), CBEC on the above mentioned subject. The requisitions in the Prescribed Proformas separately for the posts of Inspector (C.Ex.), Inspector (P.O.) and Inspector (Examiner) are sent herewith. The following documents are also sent herewith along with the requisition:-

(a) A Copy of Notified Recruitment Rules for the posts of Inspector (C.Ex.), Inspector (P.O.) and Inspector (Examiner).

(b) A copy of the laid down duties and responsibilities attached to these posts.

(c) A certificate to the effect that clearance has been obtained from the Committee of Secretaries, for filling up of the vacant post(s).


(e) A copy of the 'No Objection Certificate' obtained from the Central (Surplus Staff) Cell of the Department of Personnel & Training is also enclosed.

Encl: As above.

Yours faithfully,

(R.S. Meena)
Director (Ad.III)
Tel. No. 23742469

[Signature]

Min. of Finance
Dept. of Revenue
New Delhi
4. Details of the post
   (a) Brief description of the job requirements and nature of duties of the post:
   
   (b) Place of initial posting:
   
   (c) Whether All India Service Liability involved:

5. How have the vacancies arisen?:
   
   (Clearly specify, by Promotion/Resignation/Death/Retirement, etc. In case the vacancy is due to failure of recruitment by transfer/deputation, the details thereof may also be indicated.)

6. Break-up of vacancies
   
   (This may be shown in the format of vertical and horizontal components as indicated below)

   Category | No. of vacancies
   ---|---
   i) UR: | 77
   ii) OBC: | 46
   iii) SC: | 184 (Current - 22, Backlog - 162)
   iv) ST: | 196 (Current - 21, Backlog - 175)
   Total: | 503

   Note: Break-up of current and backlog vacancies for SCs & STs to be indicated.

   (b) Horizontal Reservation:
   
   i) Whether the post is identified as suitable for:
      
      i) OH: Yes / No: Yes
      ii) HH: Yes / No: No
      iii) VH: Yes / No: No

   ii) Out of the total vacancies shown above in Col 6 (a),
       The number of vacancies for PH (Horizontal reservation)
       (i) OH: 15 (UR-2, SC-6, ST-6, OBC-1)
       (ii) HH: Nil
       (iii) VH: Nil

   iii) Out of the total vacancies shown above in Col 6 (a), the number of vacancies for ex-servicemen (Horizontal reservation): 2 (UR)

   (Please note that the vacancies mentioned in the vertical component shall be the total number of vacancies inclusive of the horizontal component)

   Period of Probation: 2 years

   Qualification as laid down in the notified Recruitment Rules including any relaxation:

   (a) Essential:
      
      Degree from recognized University or equivalent qualification.
4. Details of the post
   (a) Brief description of the job requirements
       and nature of duties of the post:
   (b) Place of initial posting:
   (c) Whether All India Service Liability involved:

5. How have the vacancies arisen?:
   (Clearly specify, by Promotion/Resignation/
    Death/Retirement etc. In case the vacancy
    is due to failure of recruitment by transfer/
    deputation, the details thereof may also be indicated.)

6. Break-up of vacancies
   (This may be shown in the format of vertical
    and Horizontal components as indicated below)
   (a) Category - wise (vertical)
       Break-up of vacancies

<table>
<thead>
<tr>
<th>Category</th>
<th>No. of vacancies</th>
</tr>
</thead>
<tbody>
<tr>
<td>i) UR</td>
<td>10</td>
</tr>
<tr>
<td>ii) OBC</td>
<td>6</td>
</tr>
<tr>
<td>iii) SC</td>
<td>72 (Current-4, Backlog-68)</td>
</tr>
<tr>
<td>iv) ST</td>
<td>39 (Current-2, Backlog-37)</td>
</tr>
<tr>
<td>Total</td>
<td>127</td>
</tr>
</tbody>
</table>

   Note: Break-up of current and backlog vacancies for SCs & STs to be indicated.

   (b) Horizontal Reservation:
       i) Whether the post is identified as
          suitable for:
          i) OH  Yes / No: Yes
          ii) HH Yes / No: No
          iii) VH Yes / No: No

       ii) Out of the total vacancies shown above in Col 6 (a),
           The number of vacancies for PH (Horizontal reservation)
           (i) OH: 3 (SC-2, ST-1)
           (ii) HH: Nil
           (iii) VH: Nil

       iii) Out of the total vacancies shown above in Col 6 (a), the number of
            vacancies for ex-servicemen (Horizontal reservation): NIL

   (Please note that the vacancies mentioned in the vertical component shall be the total
   number of vacancies inclusive of the horizontal component)

7. Period of Probation:
   2 years

8. Qualification as laid down in the notified Recruitment Rules including any relaxation:
   (a) Essential:
       Degree from recognized University or
Duties and responsibilities enclosed.
Custom Houses under CBEC.

5. How have the vacancies arisen?:
By retirement, promotions, resignation and death.

(Clearly specify, by Promotion/Resignation/
DeatilRetirement etc. In case the vacancy
is due to failure of recruitment by transfer/
deputation, the details thereof may also be indicated.)

6. Break-up of vacancies
(This may be shown in the format of vertical
and Horizontal components as indicated below)

<table>
<thead>
<tr>
<th>Category</th>
<th>No. of vacancies</th>
</tr>
</thead>
<tbody>
<tr>
<td>i) UR :</td>
<td>3</td>
</tr>
<tr>
<td>ii)OBC :</td>
<td>2</td>
</tr>
<tr>
<td>iii)SC :</td>
<td>6 (Current-1, Backlog-5)</td>
</tr>
<tr>
<td>iv)ST :</td>
<td>2 (Current-0, Backlog-2)</td>
</tr>
<tr>
<td>Total :</td>
<td>13</td>
</tr>
</tbody>
</table>

Note: Break-up of current and backlog vacancies for SCs & STs to be indicated.

(b) Horizontal Reservation:

i) Whether the post is identified as suitable for:
   i) OH: Yes / No: Yes
   ii) HH: Yes / No: No
   iii) VH: Yes / No: No

ii) Out of the total vacancies shown above in Col 6 (a),
   The number of vacancies for PH (Horizontal reservation)
   (i) OH: NIL
   (ii) HH: NIL
   (iii) VH: NIL

iii) Out of the total vacancies shown above in Col 6 (a), the number of vacancies for ex-servicemen (Horizontal reservation): NIL

(Please note that the vacancies mentioned in the vertical component shall be the total number of vacancies inclusive of the horizontal component)

7. Period of Probation: 2 years

8. Qualification as laid down in the notified Recruitment Rules including any relaxation:
   (a) Essential: Degree from recognized University or equivalent qualification.
Dear Shri Prakash Chander,

I thank you for the prompt response vide your DO letter No. 3/6/2005-P&P-I, dated September 22, 2005, regarding filling up of the post of Inspector (Central Excise), Inspector(Preventive Officer), Inspector(Examiner) and for conducting special recruitment drive examination for filling up the SCs/STs backlog vacancies in the cadre of Tax Assistant.

2. In order to reduce the time expended in dispatch and receipt of the dossiers of the eligible candidates selected by the Staff Selection Commission, I am instructing the officer concerned in my office to collect the same from the office of the Staff Selection Commission.

3. I shall be grateful if you could kindly issue suitable instructions to the offices concerned in SSC and also send the address of the office from which these dossiers can be collected.

With regards,

Yours sincerely,

(M. Jayaraman)

Shri Prakash Chander, IAS
Member/Chairman Incharge
Staff Selection Commission,
Block No./12, CGO Complex,
Lodhi Road, New Delhi-110 003.